

DISTRICT MAGISTRATE, PRAYAGRAJ

To,

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in

Ref. No. 408/ST/2024

Date : 10.08.2024

Subject: Submission of response/action taken report in compliance of direction issued by Hon'ble National Green Tribunal in Original Application No. 227/2024 Kamlesh Singh Vs. State of Uttar Pradesh in order dated 08.07.2024.

Respected Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 08.07.2024 by Hon'ble National Green Tribunal in Original Application No. 227 of 2024 Kamlesh Singh Vs. State of Uttar Pradesh and others, the compliance report is submitted for your kind perusal and necessary action please.


Encl:-As Above.

Your Sincerely,


District Magistrate,
Prayagraj

Copy to:-

1. Additional Chief Secretary, Environment, Forest & Climate Change, U.P. Government, Lucknow.
2. Divisional Commissioner, Prayagraj Division, Prayagraj.
3. District Magistrate, Kumbh Mela, Prayagraj.
4. Member Secretary, U.P. Pollution Control Board Lucknow


District Magistrate,
Prayagraj

RESPONSE/ACTION TAKEN REPORT ON BEHALF OF RESPONDENT NO-8, DISTRICT MAGISTRATE, PRAYAGRAJ IN PURSUANCE TO THE ORDER DATED 08.07.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI IN ORIGINAL APPLICATION NO. 227 OF 2024, KAMLESH SINGH VERSUS STATE OF UP.

1. That vide its order dated 08.07.2024 the Hon'ble National Green Tribunal, New Delhi has passed the following direction:-

".....2. Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available.

3. In our view, since the issues raised are quite serious, we find it appropriate to implead following as Respondents:-



- i. State of Uttar Pradesh through Additional Secretary/Principal Secretary, Environment and Forest. Babu Bhawan, Sachivalaya Lucknow, Uttar Pradesh.
- ii. National Mission for Clean Ganga (NMCG) Through its Director General 1st Floor, Major Dhyan Chand National Stadium India Gate, New Delhi - 110002.
- iii. Ministry of Jal, through Secretary, Government of India, Shram Shakti Bhawan, Rafi Marg New Delhi-110001.
- iv. State of Uttar Pradesh, through Chief Secretary Babu Bhawan, Sachivalaya Lucknow, Uttar Pradesh.
- v. Jal Shakti Department, Government of Uttar Pradesh Babu Bhawan, Sachivalaya Lucknow, Uttar Pradesh.
- vi. Uttar Pradesh Pollution Control Board Building No. TC-12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010 Uttar Pradesh.
- vii. District Magistrate, Kumbh Mela, Prayagraj Collectorate Building Civil Lines, Prayagraj - 211001 Uttar Pradesh, India.
- viii. District Magistrate, Prayagraj Collectorate Building Civil Lines, Prayagraj - 211001 Uttar Pradesh.
- ix. Prayagraj Municipal Corporation, through Commissioner Collectorate Building, Civil Lines Prayagraj - 211001 Uttar Pradesh.
- x. Divisional Commissioner, Prayagraj. Collectorate Building Civil Lines, Prayagraj - 211001 Uttar Pradesh

4. The Registry shall issue Notices to the above Respondents who may file their response within one month.

5. List on 13.08.2024....."

In view of above order report was requested from concerned department i.e., R.O., UPPCB, Prayagraj, Executive Engineer, UP Jal Nigam (Urban), Prayagraj, Project Manager, UP Jal Nigam (Rural), Prayagraj, Environmental Engineer, Nagar Nigam, Prayagraj & Executive Engineer, Irrigation Department, Prayagraj vide letter no. 405/S.T.-2024, Dated 08.08.2024.



The concerned Departments submitted their report, details of which are as follows :-

1. Report of Project Manager, Ganga Pollution Control Unit, Prayagraj vide their letter no. 1109/NGT/08, dated 09.08.2024 regarding sewage generation, treatment & gap in treatment is being attached as **Annexure-01**.
2. Report of Executive Engineer, Construction Division, U.P. Jal Nigam (Urban), Prayagraj vide their letter no. 1551/Sewer Line/116, dated 09.08.2024 regarding sewerage network, its cleaning & gap in sewerage network is being attached as **Annexure-02**.
3. Report of R.O. U.P. Pollution Control Board, Prayagraj vide their letter no. G 00752/NGT O.A No. 227/2024, dated 09.08.2024 regarding quality of River Ganga & Yamuna, quality of untapped drains & treatment of sewage through STP's & action taken report is being attached as **Annexure-03**.
4. Report of Environmental Engineer, Nagar Nigam, Prayagraj vide their letter no. 303/Parya/2024-25, dated 08.08.2024 regarding discharge of idols during Pooja is being attached as **Annexure-04**.
5. Report of Executive Engineer, Flood Works Division, Prayagraj vide their letter no. 1564/BaKakhpr/NGT, dated 09.08.2024 regarding desilting of River & maintaining e-flow of the River is being attached as **Annexure-05**.


District Magistrate
Prayagraj



कार्यालय परियोजना प्रबन्धक,
गंगा प्रदूषण नियंत्रण इकाई,
उ० प्र० जल निगम(ग्रामीण), प्रयागराज

Email - pm@ganga.allahabad@gmail.com

पत्रांक : 1109 / NGT

/08

दिनांक: 09/08/2024

सेवा में,

अपर जिलाधिकारी (प्रशासन)
कार्यालय जिलाधिकारी,
प्रयागराज।

विषय:— मा० एनजीटी न्यायालय, नई दिल्ली में विचाराधीन OA No. 227/2024 में दिनांक 08.07.2024 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक 405/एस०टी०-2024 दिनांक 08.08.2024 द्वारा मा० एनजीटी न्यायालय, नई दिल्ली में विचाराधीन OA No. 227/2024 में दिनांक 08.07.2024 को पारित आदेश के अनुपालन के क्रम में कार्यालय से सम्बन्धित वांछित आख्या निम्नानुसार है—

नालों एवं सीवर नेटवर्क के माध्यम से प्राप्त होने वाले सीवेज के शोधन की अद्यतन स्थिति एवं कार्य योजना।

- प्रयागराज नगर के अन्तर्गत कुल सीवेज उत्सर्जन 468.28 एमएलडी (विवरण संलग्न) है, जिसमें से 289.97 एमएलडी नालों के माध्यम से एवं 178.31 एमएलडी सीवर नेटवर्क के माध्यम से प्राप्त होता है।
- गंगा एवं यमुना नदी में कुल 81 नग नाले (श्राव-289.97 एमएलडी) विद्यमान हैं, जिसमें से वर्तमान में 48 नग नाले गंगा नदी एवं 33 नग नाले यमुना नदी में गिरते हैं।
- 3 नग नालों का ड्राई वेदर श्राव शून्य है।
- 2 नग नालों (श्राव-1.39 एमएलडी) का BOD range कम होने के कारण नगर निगम, प्रयागराज/उ०प्र० जल निगम (नगरीय) द्वारा उक्त नालों के सीवेज श्राव का शोधन ऑन साइट विधि से कराया जाना है।
- 37 नग नालों (श्राव-216.17 एमएलडी) जिसमें से 22 नग नाले गंगा नदी एवं 15 नग नाले यमुना नदी के नालों के श्राव को नगर के विभिन्न 10 नग एसटीपी से टैप (विवरण संलग्न) (09 नग एसटीपी का संचालन एवं रख-रखाव इस कार्यालय द्वारा एवं 01 नग एसटीपी का रख-रखाव एवं संचालन उ०प्र० जल निगम (नगरीय) द्वारा कराया जा रहा है) करके MoEF द्वारा निर्धारित मानक के अनुरूप शोधन उपरान्त गंगा/यमुना नदी में प्रवाहित किया जा रहा है।
- उपरोक्तानुसार 39 नग अनटैप नाले (श्राव-72.41 एमएलडी) को टैप किये जाने हैं, जिसकी कार्य योजना (विस्तृत विवरण संलग्न) निम्नानुसार है—
 - (अ) महाकुम्भ-2025 के दृष्टिगत नमामि गंगे कार्यक्रम के अन्तर्गत स्वीकृत योजनाओं में टैप किये जाने हेतु प्रस्तावित 22 नग नालों (श्राव-60.80 एमएलडी) की अद्यतन स्थिति—
 - (i) 07 नग नालों (श्राव-45.32 एमएलडी) को टैप किये जाने एवं प्रयागराज नगर के सीवरेज डिस्ट्रिक्ट-डी में 90 एमएलडी राजापुर एसटीपी (क्षमता वृद्धि) एवं तत्सम्बन्धी कार्य कराये जाने हेतु निविदा प्रक्रियाधीन है।
 - (ii) 13 नग नालों (श्राव-13.24 एमएलडी) को टैप किये जाने एवं प्रयागराज नगर के सीवरेज डिस्ट्रिक्ट-सी में 43 एमएलडी सलोरी एसटीपी (क्षमता वृद्धि) एवं तत्सम्बन्धी कार्य कराये जाने हेतु कार्य प्रगति पर है। अनुबन्ध के अनुसार कार्य की प्रारम्भ तिथि 19.03.2024 एवं कार्य समापन की तिथि 18.08.2025 प्रदान की गई है।

(iii) 02 नग नालों (श्राव-2.24 एमएलडी) को टैप किये जाने एवं प्रयागराज नगर के सीवरेज डिस्ट्रिक्ट-ए में 50 एमएलडी नैनी-1 एसटीपी (क्षमता वृद्धि) एवं तत्सम्बन्धी कार्य कराये जाने हेतु निविदा प्रक्रियाधीन है।

नोट-नमामि गंगे कार्यक्रम के अन्तर्गत योजनाओं के कार्य आगामी महाकुम्भ-2025 से पूर्व पूर्ण किया जाना सम्भव नहीं है, जिसके फलस्वरूप महाकुम्भ मेला के आयोजन के समय समस्त 22 नालों का ऑनसाइट विधि द्वारा नालों के शोधन के सम्बन्ध में एनएगरीजी, नई दिल्ली के द्वारा घनराशि रू० 55.57 करोड़ लागत की परियोजना स्वीकृत की गई है, जिसपर अग्रिम कार्यवाही नगर निगम, प्रयागराज/उ०प्र० जल निगम (नगरीय) द्वारा की जा रही है।

(iv) महाकुम्भ-2025 के अन्तर्गत 17 नग नालों (श्राव-11.61 एमएलडी) को टैप किये जाने की स्वीकृति कुम्भ बजट से प्रदान की गई है इस हेतु निर्माण कार्य प्रगति पर है एवं नवम्बर, 2024 तक समस्त 17 नालों को टैप कर अधिष्ठापित एसटीपी में शोधन किया जायेगा।

सीवर नेटवर्क का रख-रखाव एवं अनुरक्षण

प्रयागराज नगर निगम को कुल 08 सीवरेज डिस्ट्रिक्ट में विभाजित किया गया है, जिसमें से 03 सीवरेज डिस्ट्रिक्ट यथा सीवरेज डिस्ट्रिक्ट-ए, बी एवं सी में नमामि गंगे कार्यक्रम के अन्तर्गत विछायी गयी सीवर लाइनों का रख-रखाव एवं संचालन इस कार्यालय द्वारा किया जाता है जिसका विवरण निम्नानुसार है-

सीवरेज डिस्ट्रिक्ट-ए

सीवरेज डिस्ट्रिक्ट-ए में मेसर्स एल०एण्ड०टी द्वारा कुल 220 कि० मी० लम्बाई में सीवर नेटवर्क विछाये जाने का कार्य किया गया था। वर्तमान में इसका रख-रखाव एवं संचालन भी मेसर्स एल०एण्ड०टी द्वारा नियमित रूप से किया जा रहा है।

सीवरेज डिस्ट्रिक्ट-बी

सीवरेज डिस्ट्रिक्ट-बी में मेसर्स ई०एम०एस० इन्फ्राकॉन प्रा० लि० द्वारा कुल 203.71 कि० मी० लम्बाई में सीवर नेटवर्क विछाये जाने का कार्य किया गया था। वर्तमान में इसका रख-रखाव एवं संचालन भी मेसर्स ई०एम०एस० इन्फ्राकॉन प्रा० लि० द्वारा नियमित रूप से किया जा रहा है।

सीवरेज डिस्ट्रिक्ट-सी

सीवरेज डिस्ट्रिक्ट-बी में मेसर्स पासावन्त इनर्जी इन्वाइरोनमेन्ट द्वारा कुल 145.04 कि० मी० लम्बाई में सीवर नेटवर्क विछाये जाने का कार्य किया गया था। वर्तमान में इसका रख-रखाव एवं संचालन भी मेसर्स पासावन्त इनर्जी इन्वाइरोनमेन्ट द्वारा नियमित रूप से किया जा रहा है।

संलग्नक :- उपरोक्तानुसार

भवदीय



(एस. एस. परमार)
परियोजना प्रबन्धक

पृ०सं० एवं दिनांक-उपरोक्तानुसार।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. कुम्भ मेलाधिकारी महोदय, मेला प्राधिकरण, प्रयागराज।
2. जिलाधिकारी महोदय, प्रयागराज।
3. नगर आयुक्त महोदय, नगर निगम, प्रयागराज।
4. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ०प्र० जल निगम (ग्रामीण), प्रयागराज।
5. समस्त परियोजना अभियन्ता।

परियोजना प्रबन्धक

Details of Sewage Generation in Prayagraj Nagar Nigam

S. No.	Sewerage district	Nos. of Drains				Total Flow Received at STP	Source of Sewage Generation			
		Tapped	Untapped (to be tapped)	Untapped (tapping is not Required)	Total		Tapped Drains	Untapped Drains	Sewerage Network (Col. 7 – Col. 8)	Total
1	2	3	4	5	6	7	8	9	10	11
1	A	3	8	2	13	106.30	29.94	3.65	76.36	109.95
2	B	5	0	0	5	57.04	47.18	0.00	9.86	57.04
3	C	2	13	0	15	51.25	33.09	13.24	18.16	64.49
4	D	7	7	0	14	73.88	27.20	45.32	46.68	119.20
5	E	2	3	0	5	41.30	21.07	4.42	20.23	45.72
6	F	2	1	1	4	16.33	9.31	1.19	7.02	17.52
7	G	7	7	1	15	36.76	36.76	4.75	0.00	41.51
8	Jhunsi	9	0	1	10	11.62	11.62	1.22	0.00	12.84
	Total	37	39	5	81	394.48	216.17	73.80	178.31	468.28
Hence, Total Sewage Generation in City by 81 Nos. Drains + sewerage network								468.28	MLD	


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Gap Analysis

There are 81 drains having total discharge 289.97 MLD (Tapped + Untapped) & sewage receive through sewerage network at all 10 STP's is 178.31 MLD. So, total sewage generation in Prayagraj city is 468.28 MLD (Drains + Sewerage Network) and installed capacity of STP's is 340 MLD. Summary of sewage generation is tabulated below.

Summary of Gap in Prayagraj Nagar Nigam in Sewage Generation

S. No.	Source of sewage	Discharge (MLD)
1	Drains (Untapped)	73.80
2	Drains (Tapped)	216.17
3	Sewerage Network	178.31
	Total	468.28
	Installed Capacity of STP's	340.00
	Treatment through existing STP's	394.48
	Gap in treatment capacity	128. 28


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Details of Tapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

S. No.	Name of Drains	RIVER	Flow (MLD)	Diverted & treated on STP
1	2	3	4	5
1	Chachar Drain	Yamuna	25.70	80 MLD Naini – I STP
2	Drain at Gate No. 9	Yamuna	2.21	
3	Drain at Gate No. 13	Yamuna	2.03	
4	Sasur Khaderi Drain	Yamuna	18.50	50 MLD Numayadahi STP
5	Main Ghaghar Drain	Yamuna	26.58	
6	Karela Bagh Drain	Yamuna	0.61	
7	Karela Bagh Drain A-1	Yamuna	0.75	
8	Karela Bagh Drain A-2	Yamuna	0.74	29 and 14 MLD Salori STP
9	Chilla Drain	Ganga	1.23	
10	Allenganj Nala / Buxi Bund Drain	Ganga	20.56	
	Salori Drain (Partially Tapped)	Ganga	11.30	60 MLD Rajapur STP
11	Mehdauri Gaon Drain	Ganga	1.48	
12	Rasulabad Puccaghat Drain	Ganga	1.63	
13	Jondhwal Rasulabad Drain (Murdaghat)	Ganga	1.58	
14	Jondhwal Ghat Drain/Chhuhara Mandir	Ganga	1.38	
15	Morigate Drain	Ganga	8.46	
16	Drains of Daraganj Area	Ganga	2.11	
17	Mumfordganj Drain	Ganga	10.56	
18	Ponghat Nala	Ganga	7.71	10 MLD Ponghat STP
19	Kodra Nala	Ganga	13.36	25 MLD Kodra STP
20	Shantipuram Drain	Ganga	4.69	14 MLD Phaphamau STP
21	Basna Drain	Ganga	4.62	
22	Mawaiya Nala	Yamuna	29.97	42 MLD Naini – II STP
23	Mahewa Ghat Drain No. 1	Yamuna	0.75	
24	Mahewa Ghat Drain No. 2	Yamuna	0.42	
25	Mahewa Ghat Drain No. 3	Yamuna	0.61	
26	Arail Drain No. 2 (Kharkauni drain)	Yamuna	3.31	
27	Sachcha Baba Ashram Drain	Yamuna	1.49	
28	Near Arail Ghat	Yamuna	0.21	
29	5 small drains near Gangoli Shivala Drain (Augharwa Nala, Bhola Mandir Nala, Gangoli Shivala Nala I, Gangoli Shivala Nala II, Savitri Nagar Nala)	Ganga	1.02	16 MLD Jhunsi STP
30	Dham Drain	Ganga	0.44	
31	Shastri Bridge Drain (inc. 3 small drains)	Ganga	0.64	
32	Triveni Marg Drain I	Ganga	1.15	
33	Triveni Marg Drain II	Ganga	0.62	
34	Ulta Quila I	Ganga	0.33	
35	Ulta Quila II	Ganga	0.26	
36	Lotey Haren/Havelia Nala	Ganga	6.53	
37	Lakkar Drain	Ganga	0.63	
	Total		216.17	



Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Details of Untapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

Sr. No.	Name of Drain	River	Flow in MLD
1	2	3	4
1	Dariyabad Kakahraghat Drain Meerapur	Yamuna	2.113
2	Dariyabad Pipalghat Drain	Yamuna	0.120
3	Salori Drain (Partially)	Ganga	8.783
4	Shivkuti Drain No. 1	Ganga	1.192
5	Shivkuti Drain No. 2	Ganga	0.162
6	Shivkuti Drain No. 3 (North)	Ganga	0.218
7	Shivkuti Drain No. 4	Ganga	0.278
8	Shivkuti Drain No. 5	Ganga	0.320
9	Shivkuti Drain No. 6	Ganga	0.275
10	Shivkuti Drain No. 7 (East)	Ganga	0.767
11	Govindpur Colony Drain (Purani Basti)	Ganga	0.218
12	Govindpur Colony Drain No. 1	Ganga	0.275
13	Govindpur Colony Drain No. 2	Ganga	0.323
14	Govindpur Colony Drain No. 3	Ganga	0.162
15	Govindpur Colony Drain No. 4	Ganga	0.271
16	Jondhwal Drain	Ganga	6.753
17	Shankarghat Drain -01	Ganga	0.444
18	Shankarghat Drain -02	Ganga	0.946
19	A.D.A. Colony Drain / Jwaladevi	Ganga	4.277
20	Shankarghat Colony Drain (Near Phaphamau Bridge)	Ganga	0.951
21	Rajapur Drain	Ganga	27.166
22	Sadar Bazar Drain	Ganga	4.787
23	Nehru Park Nala	Ganga	2.719
24	Yadavpur drain	Ganga	0.651
25	Dariyabad Jogighat Drain Meerapur	Yamuna	0.510
26	Balua ghat JCC Backside	Yamuna	0.150
27	Drain near Chachar Drain/Bargad Ghat Meerapur	Yamuna	0.190
28	Ghaghar Drain 1-A / Sadiyapur Drain	Yamuna	0.260
29	Ghaghar Drain 1-A1	Yamuna	0.210
30	Ghaghar Drain 1-B/Harshvardhan Drain	Yamuna	0.100
31	Indira Awas Drain / Jai Gurudev Ashram Drain	Ganga	1.190
32	Mahewa Pasi Tola Drain No. 1	Yamuna	0.720
33	Mahewa Pasi Tola Drain No. 2	Yamuna	0.410
34	Mahewa Pasi Tola Drain No. 3	Yamuna	0.620
35	Mahewa Pasi Tola Drain No. 4	Yamuna	0.310
36	Mahewa Pasi Tola Drain No. 5	Yamuna	0.410
37	Baretha/Kashipur	Ganga	1.050
38	3 small drain near mahewa ghat	Yamuna	2.111
39	Gokula Drain	Ganga	1.220
40	Baswar	Yamuna	0.170
41	Madauka	Yamuna	0
42	Co-operative drain	Ganga	0
43	Fort Drain no. - 1	Yamuna	0
44	Fort Drain no. - 2	Yamuna	0
	Total		73.80

Note:-

- 1- Drain mentioned at Sr. No. 42, 43 & 44 are having dry weather flow Zero so there is no requirement of tapping and treatment.
- 2- Drain mentioned at Sr. No. 41, the drain presently under construction but flow is expected so there is requirement of tapping and treatment.
- 3- Treatment of drains mentioned at Sr. No. 39 & 40 will be done via onsite treatment by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban).


Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)

Action plan for treatment of remaining waste water & tapping of untapped drains in Prayagraj Nagar Nigam

S. No.	Action Plan	Nos of drains for tapping	Discharge (MLD)	Capacity of Proposed STP (MLD)
1	2	3	4	5
A	Projects Sanctioned under Namami Gange Programme			
1	Interception and Diversion of 7 Drains and Augmentation of Rajapur STP Capacity by 90 MLD- Project was sanctioned on dated 27.01.2023. For Execution of work E-Tender was invited, which consent on Financial Bid Evaluation Report from NMCG, New Delhi received on dated 02.08.2024 After issuance of LOA the execution work shall be completed in 18 months.	7	45.32	90
2	Interception and Diversion of 13 Drains and Augmentation of Salori STP Capacity by 43 MLD – Work was awarded on dated 23.02.2024 and is under progress. Date of start is 19.03.2024 and Date of Completion is 18.08.2025.	13	13.24	43
3	Interception and Diversion of 02 Drains and Augmentation of Naini-I STP Capacity by 50 MLD- For Execution of work E-Tender was invited, which consent on Technical Bid Evaluation Report from NMCG, New Delhi received on dated 18.07.2024. Financial bid was opened on dated 24.07.2024 which is under review. After issuance of LOA the execution work shall be completed in 16 months.	2	2.24	50
	Sub Total - A	22	60.80	183

Work Proposed for Onsite Treatment of Drains which will not be tapped before upcoming Mahakumbh-2025

The completion time for the works of tapping of 22 drains (60.80 MLD) proposed under Namami Gange Programme is going beyond Mahakumbh-2025 period. Therefore, considering the pollution potential during Mahakumbh- 2025 and to maintain river water quality for the pilgrimage a proposal to treat the waste water of these untapped drains through Onsite Treatment was sent to NMCG, New Delhi. The project is sanctioned by NMCG, New Delhi on dated 24.07.2024 amounting Rs. 55.57 Cr. (AA&ES Enclosed). The further action is to be taken by Nagar Nigam, Prayagarj/UP Jal Nigam (Urban).

B	Projects Sanctioned under Mahakumbh - 2025 Programme			
1	Interception and Diversion of 02 Drains :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 25 MLD Kodra STP).	2	3.37	After tapping, these drains will be treated at existing STP's.
2	Interception and Diversion of Jai Guru Dev drain :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 14 MLD Phaphamau STP).	1	1.19	


Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

S. No.	Action Plan	Nos of drains for tapping	Discharge (MLD)	Capacity of Proposed STP (MLD)
1	2	3	4	5
3	Interception and Diversion of 6 no. drains of Mahewa, 4.14 MLD & 1.83 MLD SPS :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP & 80 MLD Naini-I STP).	6	4.58	
4	Interception and Diversion of Madauka drain & 4.71 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP). <i>(Note :- This drain is under construction, present flow is zero but after construction of the drain flow shall be received.)</i>	1	0	
5	Interception and Diversion of Kashipur drain & 1.52 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 10 MLD Ponghat STP).	1	1.05	
6	Interception and Diversion of 6 no. drains of Baluaghat area & 1.75 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 80 MLD Naini-I STP).	6	1.42	
	Sub Total - B	17	11.61	
	Total (A+B)	39	72.41	183
C	Tapping not required			
1	Dry weather flow zero	3	0	
2	Drains having low flow & low organic load (Treatment of these drains will be done via onsite treatment by Nagar Nigam, Prayagarj/UP Jal Nigam (Urban))	2	1.39	
	Sub Total - C	5	1.39	
	Grand Total (A+B+C)	44	73.80	183



Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam (Rural)
Prayagraj

54



उत्तर प्रदेश जल निगम (नगरीय)
कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम),
13 यमुना बैंक रोड, कीडगंज, प्रयागराज-211003
Email -eecdalld@rediffmail.com

पत्रांक : 1551/ सीकर लाइन / 116 दिनांक: 09/08 /2024

सेवा में,

अपर जिलाधिकारी (प्रशासन),
जनपद प्रयागराज,

महोदय,

कृपया उपर्युक्त विषयक आपके पत्रांक 405/एस0टी0-2024 दिनांक 08.08.2024 के क्रम में आप द्वारा
वांछित सूचना इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

संलग्नक:-उपरोक्तानुसार।

भवदीय

[Signature]
9/08/24
अधिशासी अभियन्ता

Information related to NGT OA - 227/2024 Kamlesh Singh vs State of UP and Others

1- Report of STP:-

14 MLD STP Salori is being maintained by U.P. Jal Nigam (Urban). This Sewage Treatment Plant is Based on Sequential Batch Reactor(SBR Technology) and the treated effluent of this STP have been designed for meeting following treated effluent standards :-

- (i) BOD - Less than 20 mg/ litre
- (ii) TSS- Less than 20 mg/litre
- (iii) COD- Less than 100 mg/litre
- (iv) Faecal Coliform - Less than 1000 MPN Per 100 ml

The Test Report of treated effluent samples collected by UPPCB for the month of Jan 2024 to June 2024 is attached as annexure-1. As per the attached Report, the STP is meeting the desired treated effluent parameters. No Untreated Sewage is being discharged from this STP. Daily monitoring of Treated Effluent is being done at Laboratory situated in STP Campus.

2- Reports of Tapped Drain:-

Out of 81 Drains in Nagar Nigam Prayagraj following 05 Drains are Proposed to be Tapped by U.P. Jal Nigam (Urban) .

- i. Karelabagh Drain.
- ii. Karelabagh Drain A-1
- iii. Karelabagh Drain A-2
- iv. Nehru Park Drain
- v. Yadavpur Drain

Drains at Serial no. 01 to 03 and 05 have been tapped with Sewerage Network and for Drains at Serial no. 04, the work of Interception and Diversion is in Progress under Mahakumbh- 2025 Programme , which will be completed by 31.10.2024.

Apart from this Remediation / Treatment of following 22 Nos Untapped drains will be carried out by U P Jal Nigam(Urban) on behalf of Nagar Nigam Prayagraj as executing Agency during Maha Kumbh Mela Period .The Project for Remediation of Untapped Drains has been approved by National Mission for Clean Ganga(NMCG) Vide AAES No- Pr-12012/4/2024-O/o Project Development (UP) NMCG Dated 24.07.2024.

- 1- Rajapur Drain- 27.166 MLD
- 2- ADA Colony Drain/ Jwala Devi Drain - 4.277 Mld
- 3- Jondhwal Drain- 6.753 MLD
- 4- Shankar Ghat Drain No. 01 - 0.444 MLD
- 5- Shankar Ghat Drain No. 02- 0.946 MLD
- 6- Shankar Ghat Colony Drain (Near Phaphamau Bridge)- 0.951 MLD
- 7- Sadar Bazar Drain -4.787 MLD
- 8- Salori Drain(Partially) - 8.783 MLD
- 9- Shivkuti Drain No. 05- 0.320 MLD
- 10- Shivkuti Drain No. 06- 0.275 MLD
- 11- Shivkuti Drain No. 07(East)- 0.767 MLD
- 12- Govindpur Colony Drain (Purani Basti)- 0.218 MLD
- 13- Govindpur Colony Drain No 1- 0.275 MLD
- 14- Govindpur Colony Drain No 2- 0.323 MLD
- 15- Govindpur Colony Drain No 3- 0.162 MLD
- 16- Govindpur Colony Drain No 4- 0.271 MLD
- 17- Shivkuti Drain No 1- 1.192 MLD
- 18- Shivkuti Drain No 2- 0.162 MLD
- 19- Shivkuti Drain No 3 (North)- 0.218 MLD
- 20- Shivkuti Drain No 4- 0.278 MLD
- 21- Sasur Khadarl (Tapped but overflow) - 10.950 MLD
- 22- Daryabad Kakaraghat Drain Mirapur- 2.113 MLD
- 23- Daryabad Pipalghat Drain- 0.120 MLD

For the Proposed Remediation/Treatment of Drains Tenders have been floated by Superintending Engineer, Construction Circle, U P Jal Nigam (Urban), Prayagraj vide Letter No -688/Maha Kumbh-2025/648 Dated 05.08.2024. Technical Bid will be Opened on 30.08.2024 . The Treated Effluent parameters of this proposed Treatment methodology as approved by National Mission for Clean Ganga in its 55th Executive Committee(EC) meeting dated 05.07.2024 are as follows:

- I. pH- 6.5-8.5,
- II. BOD \leq 30 mg/L,
- III. COD \leq 100 mg/L,
- IV. *TSS \leq 50 mg/L,
- V. Fecal Coliform \leq 230 MPN/100 mL,
- VI. DO \geq 5 mg/L

3- Details of Sewerage Network and House Connection:-

Sr. No.	Sewerage District	Sewer Network					Sewer House Connection				
		Total Road Length (km)	Total Laid (km)	Sewer line Laid By UPJN (km)	Sewer Line Maintained by Jal Kal Vibhag (km)	Balance Sewer Line to be laid (km)	Total House hold (year 2025) (Nos.)	Connected HH (Nos.)	By UPJN HH (Nos.)	Existing HH (Nos.)	Balance House Connection to be done
1	A	310.38	305.00	220.00	85.00	5.38	54819	53263	26573	26690	1556
2	B	221.91	213.71	203.71	10.00	8.20	48602	43661	27000	16661	4941
3	C	222.47	220.04	145.04	75.00	2.43	29145	28097	22500	5597	1048
4	D	536.17	505.00	330.00	175.00	31.17	61905	43852	26140	17712	18053
5	E	181.10	174.10	157.60	0.00	7.00	39195	33807	29103	4704	5388
6	F (inc. Extended Area)	286	40.00	0.00	40.00	246.00	16859	4756	4756	0	12103
7	G (inc. Extended Area)	728	0.00	0.00	0.00	728.00	45000	0	0	0	45000
8	I (inc. Extended Area)	686	0.00	0.00	0.00	686.00	34593	0	0	0	40345
9	B & E Extended Area	336	0.00	0.00	0.00	336.00	24550	0	0	0	34550
	Total	3508.03	1457.85	1072.85	385.00	2050.18	354668	207436	136072	71364	147232

4- Gap Analysis in Sewerage Network & House Connection and Action Plan:-

At Present, there is requirement of Laying 2066.68 Km Sewerage Network and 166456 nos. of Domestic Sewer House Connection in Nagar Nigam , Prayagraj.

For 100 wards of Nagar Nigam Prayagraj (including extended areas)which are densely populated the following proposals have been made in City Water Action plan of AMRUT 2.0:-

- 1) Sewerage Network and Sewer House Connection Scheme in Sewerage District A,B,C and D of Prayagraj City-Rs 350.00 Cr
- 2) Sewerage Network and Sewer House Connection Scheme in Sewerage District-G Naini and Naini Extended Area of Nagar Nigam Prayagraj -Rs 382.80
- 3) Sewerage Network and Sewer House Connection Scheme in Sewerage District-J Jhusi and Jhusi Extended Area Nagar Nigam Prayagraj -Rs 364.00 Cr
- 4)Sewerage Network and Sewer House Connection Scheme in Sewerage District F - Phaphamau and Phaphamau Extended Area of Nagar Nigam Prayagraj -Rs 350.00 Cr
- 5) Sewerage Network and Sewer House Connection Scheme in Jhalwa, Bamhrauli and Pipalgaon Extended Area Nagar Nigam Prayagraj -Rs 425.00 Cr

All the above 05 projects are yet to be approved by State level technical committee (SLTC) and State High Power Sttearing Committee (SHPSC) for Preparation of Detail Project Report.

For Scarcely populated extended areas of Nagar Nigam Prayagraj, treatment of faecal sludge /Septage will be done at following Feacal Sludge Co-Treatment Plants constructed/under construction at existing Sewage Treatment facilities.

1. 100 KLD Faecal Sludge (Co-Treatment) Plant at Naini.(Under Construction)- To be Completed by 31.08.2024
2. 50 KLD Faecal Sludge (Co-Treatment) Plant at Jhusi. (Under Construction)-To be Completed by 31.10.2024.
3. 50 KLD Faecal Sludge (Co-Treatment) Plant at Salori.- Operational

U P Jal Nigam (Rural) is preparing action plan and undertaking projects under Namami Gange Programme for the augmentation of capacity of Sewage treatment plants in Nagar Nigam Prayagraj .

5- **Sewer Maintenance and Desilting**

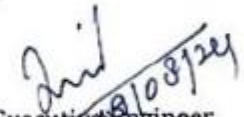
330 Km Sewerage Network laid in under JNNURM Programme in Sewerage District - D of Nagar Nigam Prayagraj Comprising of Wards Ashok Nagar, Newada, Ganganagar, Rajapur, Muirabad, Mehdauri, Teliarganj, Mumfordganj , Allenganj , Old Katra , New katra, Colnelganj ,Tagore Town ,George Town,Civil Lines , Alopibagh, Daraganj, Madhwapur. and 157 Km Sewerage Network laid under NGRBA Programme in Sewerage District -E of Nagar Nigam Prayagraj Comprising of Wards- Harwara , Jayantipur , Transport Nagar , Mundera , Preetam Nagar, Neem Sarai and Sulem Sarai. is being maintained by U P Jal Nigam (Urban) on behalf of Nagar Nigam Prayagraj.

Regular Cleaning and Maintenance of Sewer is being done and if any incidence of Sewer Chokage or Overflow occurs the same is being addressed on priority. De-silting of the sewers has also carried out at Regular Intervals especially before Monsoon season.

6- Following Schemes have been proposed under Maha Kumbh Mela 2024-25 Programme:-

- 1) Interception and Diversion of Nehru Park Drain and Yadavpur Drain-Rs 1602.44 lacs
- 2) Laying of Sewerage Network and Sewer House Connection works in Sewerage District E of Nagar Nigam Prayagraj-Rs 5507.49 lacs
- 3) Construction of 100 KLD Co-Treatment Plant in Naini-Rs 583.08 lacs
- 4) Construction of 50 KLD Co-Treatment Plant in Jhusi-Rs 451.32 lacs
- 5) Repair of Civil works and Augmentation of capacity of Alopibagh IPS-Rs 1891.01 Lacs
- 6) Laying of Rising main from Alopibagh IPS to Mumfordganj SPS-Rs 5140.00 lacs
- 7) Repair of Mori Gate and Daraganj SPS- Rs 324.08 lacs
- 8) Repair of Civil works and Augmentation of capacity of Allahpur SPS-Rs 588.37 lacs
- 9) Laying Of Sewerage Network in Kumbh mela sector 1 and 2- Rs 301.94 lacs
- 10) Laying of sewerage network in Kumbh mela sectors on jhusi side-Rs 324.62 lacs
- 11) Repair of Damaged Sewer line and manhole ,Replacement of damaged manhole cover Etc-Rs 1490.61 lacs.
- 12) Construction of 03 Nos Temporary Prefabricated Sewage /Feacal Treatment plants on Jhunsu and Phaphamau side of Mela Area

All the above projects will be completed by October 2024.


Executive Engineer
Construction Division-1
U P Jal Nigam(Urban)
Prayagraj

क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, ई.सी. प्रयागराज - 211019

Email-roprayagraj@uppcb.in

पत्रांक G00752 / NGA OA NO. 227/2024

दिनांक 09/08/2024

मा0 एन0जी0टी0 प्रकरण

सेवा में,


अपर जिलाधिकारी (प्रशासन),
प्रयागराज।

विषय:-मा0 एन0जी0टी0 में योजित ओ0 ए0 संख्या 227/2024 कमलेश सिंह बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 08.07.2024 के अनुपालन में रिस्पांस रिपोर्ट दाखिल करने के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक अपने पत्र संख्या 405/एस0टी0-2024, दिनांक 08.08.2024 का सन्दर्भ ग्रहण करने की कष्ट करें, जिसके माध्यम से मा0 एन0जी0टी0 में योजित ओ0 ए0 संख्या 227/2024 कमलेश सिंह बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 08.07.2024 के अनुपालन में रिस्पांस रिपोर्ट मा0 अधिकरण में दाखिल किये जाने हेतु निर्देशित किया गया है। उक्त के सम्बन्ध में अवगत कराना है कि उ0प्र0 प्रदूषण नियंत्रण बोर्ड की तरफ से रिस्पांस रिपोर्ट इस कार्यालय के पत्र संख्या जी 00747/एन0जी0टी0 ओ0ए0 नं0 227/2024, दिनांक-09.08.2024 के द्वारा मा0 अधिकरण में दिनांक 09.08.2024 को दाखिल कर दिया गया है। उक्त के प्रति पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय,

 (डॉ0 एस0सी0 शुक्ला)
 क्षेत्रीय अधिकारी

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झूँसी, प्रयागराज - 211019

Email-roprayagraj@uppcb.in

पत्रांक G160747/NGT. O.A.NO. 227/2024

दिनांक 09/08/2024

To,

E-Mail

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in


Subject: Submission of response/action taken report in compliance of direction issued by Hon'ble National Green Tribunal in Original Application No. 227/2024 Kamlesh Singh Vs. State of Uttar Pradesh in order dated 08.07.2024.

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 08.07.2024 by Hon'ble National Green Tribunal in Original Application No. 227 of 2024 Kamlesh Singh Vs. State of Uttar Pradesh and others, the compliance report is submitted for your kind perusal and necessary action please.


Encl:-As Above.

Your Sincerely


(Dr. S. C. Shukla) 09/08/24
Regional Officer

Copy to:-

1. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
2. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
3. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.


Regional Officer

RESPONSE/ACTION TAKEN REPORT ON BEHALF OF RESPONDENT NO-6, UTTAR PRADESH POLLUTION CONTROL BOARD IN PURSUANCE TO THE ORDER DATED 08.07.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI IN ORIGINAL APPLICATION NO. 227 OF 2024, KAMLESH SINGH VERSUS STATE OF UP.

1. That vide its order dated 08.07.2024 the Hon'ble National Green Tribunal, New Delhi has passed the following direction:-

".....2. Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available.

3. In our view, since the issues raised are quite serious, we find it appropriate to implead following as Respondents:-



- i. State of Uttar Pradesh through Additional Secretary/Principal Secretary, Environment and Forest. Babu Bhawan, Sachivalaya Lucknow, Uttar Pradesh.
- ii. National Mission for Clean Ganga (NMCG) Through its Director General 1st Floor, Major Dhyani Chand National Stadium India Gate, New Delhi - 110002.
- iii. Ministry of Jal, through Secretary, Government of India, Shram Shakti Bhawan, Rafi Marg New Delhi-110001.
- iv. State of Uttar Pradesh, through Chief Secretary Babu Bhawan, Sachivalaya Lucknow, Uttar Pradesh.
- v. Jal Shakti Department, Government of Uttar Pradesh Babu Bhawan, Sachivalaya Lucknow, Uttar Pradesh.
- vi. Uttar Pradesh Pollution Control Board Building No. TC-12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010 Uttar Pradesh.
- vii. District Magistrate, Kumbh Mela, Prayagraj Collectorate Building Civil Lines, Prayagraj - 211001 Uttar Pradesh, India.
- viii. District Magistrate, Prayagraj Collectorate Building Civil Lines, Prayagraj - 211001 Uttar Pradesh.
- ix. Prayagraj Municipal Corporation, through Commissioner Collectorate Building, Civil Lines Prayagraj - 211001 Uttar Pradesh.
- x. Divisional Commissioner, Prayagraj. Collectorate Building Civil Lines, Prayagraj - 211001 Uttar Pradesh


4. The Registry shall issue Notices to the above Respondents who may file their response within one month.

5. List on 13.08.2024....."

That Response/Action Taken Report in compliance of Hon'ble NGT order dt. 08.07.2024 is as follows :-

Details of Sewage generation in Prayagraj Nagar Nigam, Prayagraj

Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Prayagraj has informed that presently total sewage generation in Prayagraj city through 81 nos. drains and sewerage network is about



468.28 MLD out of which 394.48 MLD sewage is treated through existing 10 STP's. Total gap in treatment capacity is 128.28 MLD. Details of sewage generation & gap analysis is being attached as **Annexure-01 and 02** to this response.

Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Prayagraj has informed regarding tapped & untapped drains joining River Ganga & Yamuna in Prayagraj Nagar Nigam, Prayagraj. Details of tapped drains & untapped drains joining River Ganga & Yamuna is being attached as **Annexure-03 and 04** to this response.

Project Manager has also informed regarding action plan for treatment of remaining waste water through 03 additional STPs with total capacity of 183 MLD to fulfill the gap in sewage generation and treatment, along with tapping of untapped drains in Prayagraj Nagar Nigam, Prayagraj. A project for Onsite Treatment of Drains to treat the waste water of those untapped drains whose completion time for Gange Programme is going beyond Mahakumbh-2025 period, of Rs 55.57 crores, sanctioned by NMCG, New Delhi on 24.7.2024 will be executed by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban), to maintain river water quality for the pilgrimage. The details of 03 additional STPs and above sanctioned project is Annexed as **Annexure-05** to this response.

The officials of the UPPCB, Prayagraj have inspected the site of the 40 untapped drains i.e. 25 drains meeting to River Ganga & 15 drains meeting to River Yamuna at Prayagraj on 30.07.2024 & 31.07.2024.

That the Water quality of 25 drains discharging into River Ganga and 15 drains discharging into River Yamuna as per analysis of samples taken at different sampling points in Prayagraj is being attached as **Annexure-06 & 07** to this response. As per the attached analysis report, the parameters were found beyond the prescribed norms.



The officials of the UPPCB, Prayagraj has inspected the 10 STP's functional in Prayagraj on dt. 30.07.2024. The details of STP's are tabulated below :-

Sl. No.	Name of STP	Design Capacity (MLD)	Year of commencement	Technology	Status	Name of Agency for operation of STPs	Recipient aquatic body of treated sewage
01	Naini	80	2021	ASP	Operational	UP Jal Nigam (Rural)	Directly discharging into River Yamuna
02	Naini	42	2023	FCR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Yamuna
03	Numayadahi	50	2020	Bio-Tower and ASP	Operational	UP Jal Nigam (Rural)	Directly Discharging into River Yamuna
04	Salori	29	2020	FAB	Operational	UP Jal Nigam (Rural)	Directly Discharging into River Ganga
05	Salori	14	2016	SBR	Operational	UP Jal Nigam (Urban)	Directly discharging into River Ganga
06	Rajapur	60	2021	UASB	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.
07	Kodra	25	2020	Bio-Tower and ASP	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.
08	Ponghat	10	2020	Bio-Tower and ASP	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga
09	Phaphamau	14	2023	FCR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga
10	Jhunsi	16	2023	FCR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga

That the samples of the all STPs were collected by the officials of the Regional Office, UPPCB, Prayagraj and same were analysed in Regional Laboratory, UPPCB, Prayagraj. Analysis report of treated sewage of STP's is being attached as **Annexure-08**. The Results are tabulated below:-

S. No.	Name and address of STP	Date of sample collection	Sampling point	Parameters					
				pH	T.S.S. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)
1.	80 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.41	86	24.2	98	21000	680
2.	42 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.26	90	25.6	104	17000	680
3.	50 MLD STP Numayadahi, Prayagraj	30.07.2024	Outlet of STP	7.32	80	23.4	52	15000	450
4.	29 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.38	92	27.4	114	35000	920
5.	14 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.46	88	26.2	110	8400	400
6.	60 MLD STP Rajapur, Prayagraj	30.07.2024	Outlet of STP	7.44	94	28.4	108	24000	680
7.	25 MLD STP Kodra, Prayagraj	30.07.2024	Outlet of STP	7.58	92	26.6	106	13000	450
8.	10 MLD STP Ponghat, Prayagraj	30.07.2024	Outlet of STP	7.42	84	24.4	102	7000	400
9.	14 MLD STP Phaphamau, Prayagraj	30.07.2024	Outlet of STP	7.40	86	25.4	104	7900	400
10.	16 MLD STP Jhunsi, Prayagraj	12.07.2024	Outlet of STP	7.04	74	23.4	70	9400	400
Prescribed limit as per EPA				6.5-9.0	<100	30	250	--	<1000

That the water samples of River Ganga & River Yamuna were collected at different sampling points in Prayagraj by the officials of the Regional Office, UPPCB, Prayagraj and same were analysed in Regional

Laboratory, UPPCB, Prayagraj. Water quality of River Ganga & River Yamuna is being attached **Annexure-09** . The Results are tabulated below:-

S. N.	Location of Sampling point	Date of sample collection	Parameters					
			pH	D.O. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100 ml)	Feecal Coliform (MPN/100 ml)
1	River Ganga Upstream Near Fatehpur Ghat, Prayagraj	30.07.2024	8.11	7.9	2.5	8.0	1300	450
2	River Ganga Downstream near Shastri bridge, Prayagraj	30.07.2024	8.25	7.6	2.8	12.0	1700	930
3	River Ganga at Sangam, Prayagraj	30.07.2024	8.17	7.7	2.7	10.0	1500	610
4	River Ganga Downstream after confluence with River Yamuna near Chhatnag Ghat, Prayagraj	30.07.2024	8.13	7.5	2.9	13.0	2100	780
5	River Yamuna at Sarswati Ghat, Prayagraj	30.07.2024	8.07	7.8	2.6	8.8	1300	610
Standards Primary Water Quality Criteria for bathing Water (Water used for organised outdoor bathing)			Between 6.5-8.5	5.0 mg/l or more	3.0 mg/l or less	-	-	500 MPN/100 ml (Desirable) 2500 MPN/100 ml (Maximum permissible)

Environmental Engineer, Prayagraj Nagar Nigam, Prayagraj has submitted report to Regional Officer, UPPCB, Prayagraj regarding steps taken for abatement of pollution due to Idols immersion during Durga Pooja in river Ganga vide letter no. 300/Parya/2024-25, dt. 08.08.2024. A copy is annexed **Annexure-10**.




That there is no problem of maintaining E-Flow during rainy season but during lean period additional water is released from Bhimgoda Dam Haridwar and Narora Barrage, Bulandshahar by Irrigation Department for maintaining E-flow.

Action Taken

UPPCB has imposed Environmental Compensation against Prayagraj Nagar Nigam, Prayagraj in compliance of the Hon'ble Tribunal Order dated 21.05.2020 in OA No 593 of 2017 Paryavaran Suraksha Samiti & Ors. versus Union of India & Ors. vide letter dt 09.08.2024 amounting Rs. 129 Crore for untreated sewage being discharged in River Ganga & Yamuna after following due process as per law. The copy of the letter dated 09.08.2024 is being attached herewith as **Annexure-11** to this response.

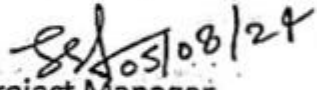
UPPCB is regularly monitoring the status of effective operation of STP and Environmental compensation of Rs 25000, Rs 25000 and Rs 37500 has been imposed on 20.3.2023 against defaulter 25 MLD Kodra STP, 10 MLD Ponghat STP and 80 MLD Naini STP due to previous default, and letter has also been sent to District Magistrate, Prayagraj for realization of Environmental Compensation as Land revenue vide letter dated 12.01.2024. The copy of the letter dated 12.01.2024 is attached herewith as **Annexure-12** to this response. At present all these STPs are achieving Norms.

The above response/action taken report on behalf of the Uttar Pradesh Pollution Control Board is submitted before the Hon'ble National Green Tribunal for perusal and kind consideration please.


(Dr. S.C. Shukla) 09/08/24
Regional Officer
U.P. Pollution Control Board
Prayagraj

Details of Sewage Generation in Prayagraj Nagar Nigam

S. No.	Sewerage district	Nos. of Drains				Total Flow Received at STP	Source of Sewage Generation				
		Tapped	Untapped (to be tapped)	Untapped (tapping is not Required)	Total		Tapped Drains	Untapped Drains	Sewerage Network (Col. 7 - Col. 8)	Total	
1	2	3	4	5	6	7	8	9	10	11	
1	A	3	8	2	13	106.30	29.94	3.65	76.36	109.95	
2	B	5	0	0	5	57.04	47.18	0.00	9.86	57.04	
3	C	2	13	0	15	51.25	33.09	13.24	18.16	64.49	
4	D	7	7	0	14	73.88	27.20	45.32	46.68	119.20	
5	E	2	3	0	5	41.30	21.07	4.42	20.23	45.72	
6	F	2	1	1	4	16.33	9.31	1.19	7.02	17.52	
7	G	7	7	1	15	36.76	36.76	4.75	0.00	41.51	
8	Jhansi	9	0	1	10	11.62	11.62	1.22	0.00	12.84	
	Total	37	39	5	81	394.48	216.17	73.80	178.31	468.28	
Hence, Total Sewage Generation in City by 81 Nos. Drains + sewerage network								468.28	MLD		

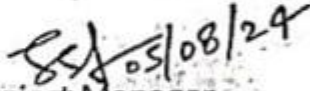

 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Gap Analysis

There are 81 drains having total discharge 289.97 MLD (Tapped + Untapped) & sewage receive through sewerage network at all 10 STP's is 178.31 MLD. So, total sewage generation in Prayagraj city is 468.28 MLD (Drains + Sewerage Network) and installed capacity of STP's is 340 MLD. Summary of sewage generation is tabulated below.

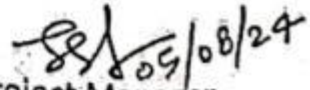
Summary of Gap in Prayagraj Nagar Nigam in Sewage Generation

S. No.	Source of sewage	Discharge (MLD)
1	Drains (Untapped)	73.80
2	Drains (Tapped)	216.17
3	Sewerage Network	178.31
	Total	468.28
	Installed Capacity of STP's	340.00
	Treatment through existing STP's	394.48
	Gap in treatment capacity	128.28


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Details of Tapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

S. No.	Name of Drains	RIVER	Flow (MLD)	Diverted & treated on STP
1	2	3	4	5
1	Chachar Drain	Yamuna	25.70	80 MLD Naini - I STP
2	Drain at Gate No. 9	Yamuna	2.21	
3	Drain at Gate No. 13	Yamuna	2.03	
4	Sasur Khaderi Drain	Yamuna	18.50	50 MLD Numayadahi STP
5	Main Ghughar Drain	Yamuna	26.58	
6	Karela Bagh Drain	Yamuna	0.61	
7	Karela Bagh Drain A-1	Yamuna	0.75	
8	Karela Bagh Drain A-2	Yamuna	0.74	
9	Chilla Drain	Ganga	1.23	29 and 14 MLD Salori STP
10	Allenganj Nala / Buxi Bund Drain	Ganga	20.56	
	Salori Drain (Partially Tapped)	Ganga	11.30	
11	Mehdauri Gaon Drain	Ganga	1.48	60 MLD Rajapur STP
12	Rasulabad Puccaghat Drain	Ganga	1.63	
13	Jondhwal Rasulabad Drain (Murdaghat)	Ganga	1.58	
14	Jondhwal Ghat Drain/Chhuhara Mandir	Ganga	1.38	
15	Morigate Drain	Ganga	8.46	
16	Drains of Daraganj Area	Ganga	2.11	
17	Mumfordganj Drain	Ganga	10.56	
18	Ponghat Nala	Ganga	7.71	10 MLD Ponghat STP
19	Kodra Nala	Ganga	13.36	25 MLD Kodra STP
20	Shantipuram Drain	Ganga	4.69	14 MLD Phaphamau STP
21	Basna Drain	Ganga	4.62	
22	Mawaiya Nala	Yamuna	29.97	42 MLD Naini - II STP
23	Mahewa Ghat Drain No. 1	Yamuna	0.75	
24	Mahewa Ghat Drain No. 2	Yamuna	0.42	
25	Mahewa Ghat Drain No. 3	Yamuna	0.61	
26	Araill Drain No. 2 (Kharkauni drain)	Yamuna	3.31	
27	Sachcha Baba Ashram Drain	Yamuna	1.49	
28	Near Araill Ghat	Yamuna	0.21	
29	5 small drains near Gangoli Shivala Drain (Augharwa Nala, Bhola Mandir Nala, Gangoli Shivala Nala I, Gangoli Shivala Nala II, Savitri Nagar Nala)	Ganga	1.02	16 MLD Jhunsi STP
30	Dham Drain	Ganga	0.44	
31	Shastri Bridge Drain (inc. 3 small drains)	Ganga	0.64	
32	Triveni Marg Drain I	Ganga	1.15	
33	Triveni Marg Drain II	Ganga	0.62	
34	Ulta Quila I	Ganga	0.33	
35	Ulta Quila II	Ganga	0.26	
36	Lotey Haren/Havelia Nala	Ganga	6.53	
37	Lakkar Drain	Ganga	0.63	
		Total	216.17	


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Annexure-4

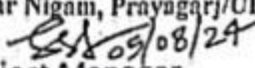
71

Details of Untapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

Sr. No.	Name of Drain	River	Flow in MLD
1	2	3	4
1	Dariyabad Kakahraghat Drain Meerapur	Yamuna	2.113
2	Dariyabad Pipalghat Drain	Yamuna	0.120
3	Salori Drain (Partially)	Ganga	8.783
4	Shivkuti Drain No. 1	Ganga	1.192
5	Shivkuti Drain No. 2	Ganga	0.162
6	Shivkuti Drain No. 3 (North)	Ganga	0.218
7	Shivkuti Drain No. 4	Ganga	0.278
8	Shivkuti Drain No. 5	Ganga	0.320
9	Shivkuti Drain No. 6	Ganga	0.275
10	Shivkuti Drain No. 7 (East)	Ganga	0.767
11	Govindpur Colony Drain (Purani Basti)	Ganga	0.218
12	Govindpur Colony Drain No. 1	Ganga	0.275
13	Govindpur Colony Drain No. 2	Ganga	0.323
14	Govindpur Colony Drain No. 3	Ganga	0.162
15	Govindpur Colony Drain No. 4	Ganga	0.271
16	Jondhwal Drain	Ganga	6.753
17	Shankarghat Drain -01	Ganga	0.444
18	Shankarghat Drain -02	Ganga	0.946
19	A.D.A. Colony Drain / Jwaladevi	Ganga	4.277
20	Shankarghat Colony Drain (Near Phaphamau Bridge)	Ganga	0.951
21	Rajapur Drain	Ganga	27.166
22	Sadar Bazar Drain	Ganga	4.787
23	Nehru Park Nala	Ganga	2.719
24	Yadavpur drain	Ganga	0.651
25	Dariyabad Jogighat Drain Meerapur	Yamuna	0.510
26	Balua ghat JCC Backside	Yamuna	0.150
27	Drain near Chachar Drain/Bargad Ghat Meerapur	Yamuna	0.190
28	Ghaghar Drain I-A / Sadiyapur Drain	Yamuna	0.260
29	Ghaghar Drain I-A1	Yamuna	0.210
30	Ghaghar Drain I-B/Harshvardhan Drain	Yamuna	0.100
31	Indira Awas Drain / Jai Gurudev Ashram Drain	Ganga	1.190
32	Mahewa Pasi Tola Drain No. 1	Yamuna	0.720
33	Mahewa Pasi Tola Drain No. 2	Yamuna	0.410
34	Mahewa Pasi Tola Drain No. 3	Yamuna	0.620
35	Mahewa Pasi Tola Drain No. 4	Yamuna	0.310
36	Mahewa Pasi Tola Drain No. 5	Yamuna	0.410
37	Baretha/Kashipur	Ganga	1.050
38	3 small drain near mahewa ghat	Yamuna	2.111
39	Gokula Drain	Ganga	1.220
40	Baswar	Yamuna	0.170
41	Madauka	Yamuna	0
42	Co-operative drain	Ganga	0
43	Fort Drain no. - 1	Yamuna	0
44	Fort Drain no. - 2	Yamuna	0
	Total		73.80

Note:-

- 1- Drain mentioned at Sr. No. 42, 43 & 44 are having dry weather flow Zero so there is no requirement of tapping and treatment.
- 2- Drain mentioned at Sr. No. 41, the drain presently under construction but flow is expected so there is requirement of tapping and treatment.
- 3- Treatment of drains mentioned at Sr. No. 39 & 40 will be done via onsite treatment by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban).


 Project Manager
 Ganga Pollution Control Unit
 IIP Jal Nigam (Rural)

ANNEXURE-5

72

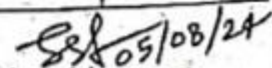
Action plan for treatment of remaining waste water & tapping of untapped drains in Prayagraj Nagar Nigam

S. No.	Action Plan	Nos of drains for tapping	Discharge (MLD)	Capacity of Proposed STP (MLD)
1	2	3	4	5
A	Projects Sanctioned under Namami Gange Programme			
1	Interception and Diversion of 7 Drains and Augmentation of Rajapur STP Capacity by 90 MLD- Project was sanctioned on dated 27.01.2023. For Execution of work E-Tender was invited, which consent on Financial Bid Evaluation Report from NMCG, New Delhi received on dated 02.08.2024 After issuance of LOA the execution work shall be completed in 18 months.	7	45.32	90
2	Interception and Diversion of 13 Drains and Augmentation of Salori STP Capacity by 43 MLD – Work was awarded on dated 23.02.2024 and is under progress. Date of start is 19.03.2024 and Date of Completion is 18.08.2025.	13	13.24	43
3	Interception and Diversion of 02 Drains and Augmentation of Naini-1 STP Capacity by 50 MLD- For Execution of work E-Tender was invited, which consent on Technical Bid Evaluation Report from NMCG, New Delhi received on dated 18.07.2024. Financial bid was opened on dated 24.07.2024 which is under review. After issuance of LOA the execution work shall be completed in 16 months.	2	2.24	50
Sub Total - A		22	60.80	183

Work Proposed for Onsite Treatment of Drains which will not be tapped before upcoming Mahakumbh-2025

The completion time for the works of tapping of 22 drains (60.80 MLD) proposed under Namami Gange Programme is going beyond Mahakumbh-2025 period. Therefore, considering the pollution potential during Mahakumbh- 2025 and to maintain river water quality for the pilgrimage a proposal to treat the waste water of these untapped drains through Onsite Treatment was sent to NMCG, New Delhi. The project is sanctioned by NMCG, New Delhi on dated 24.07.2024 amounting Rs. 55.57 Cr. (AA&ES Enclosed). The further action is to be taken by Nagar Nigam, Prayagarj/UP Jal Nigam (Urban).

B	Projects Sanctioned under Mahakumbh - 2025 Programme			
1	Interception and Diversion of 02 Drains :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 25 MLD Kodra STP).	2	3.37	After tapping, these drains will be treated at existing STP's.
2	Interception and Diversion of Jai Guru Dev drain :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 14 MLD Phaphamau STP).	1	1.19	


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

S. No.	Action Plan	Nos of drains for tapping	Discharge (MLD)	Capacity of Proposed STP (MLD)
1	2	3	4	5
3	Interception and Diversion of 6 no. drains of Mahewa, 4.14 MLD & 1.83 MLD SPS :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP & 80 MLD Naini-I STP).	6	4.58	
4	Interception and Diversion of Madauka drain & 4.71 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP). <i>(Note :- This drain is under construction, present flow is zero but after construction of the drain flow shall be received.)</i>	1	0	
5	Interception and Diversion of Kashipur drain & 1.52 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 10 MLD Ponghat STP).	1	1.05	
6	Interception and Diversion of 6 no. drains of Balughat area & 1.75 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 80 MLD Naini-I STP).	6	1.42	
	Sub Total - B	17	11.61	
	Total (A+B)	39	72.41	183
C	Tapping not required			
1	Dry weather flow zero	3	0	
2	Drains having low flow & low organic load (Treatment of these drains will be done via onsite treatment by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban))	2	1.39	
	Sub Total - C	5	1.39	
	Grand Total (A+B+C)	44	73.80	183



Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam (Rural)
Prayagraj



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Waste water quality of untapped drains discharging untreated sewage into River Ganga in Prayagraj

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1.	Salori Nala/Amitabh Bacchan Culvert before meeting with River Ganga	30.07.2024	7.31	110	390	294	2600000	1700000
2.	Govindpur Colony Nala (Purani Basti) before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.24	114	406	248	2100000	1100000
3.	Govindpur Nala No. 1, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.38	118	434	290	2500000	1300000
4.	Govindpur Nala No. 2, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.31	104	386	256	1700000	940000
5.	Govindpur Nala No. 3, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.34	108	378	262	2800000	1200000
6.	Govindpur Nala No. 4, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.27	116	390	256	2400000	1400000
7.	Shivkuti Nala No.1, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.31	118	412	304	1400000	790000
8.	Shivkuti Nala No.2, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.34	114	394	278	2000000	1100000
9.	Shivkuti Nala No.3, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.21	106	384	268	2500000	1300000
10.	Shivkuti Nala No.4, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.33	110	376	254	2400000	1400000
11.	Shivkuti Nala No.5, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.29	108	380	266	2100000	1100000
12.	Shivkuti Nala No.6, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.30	130	414	252	1500000	930000
13.	Shivkuti Nala No.7, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.44	124	392	246	2400000	1400000
14.	Shankarghat Colony Nala before meeting with River Ganga, Shankarghat Prayagraj	30.07.2024	7.51	104	370	244	1700000	790000
15.	Shankarghat Nala No. 1, before meeting with River Ganga, Shankarghat Prayagraj	30.07.2024	7.49	110	370	242	1400000	790000
16.	Shankarghat Nala No. 2, before meeting with River Ganga, Shankarghat Prayagraj	30.07.2024	7.38	104	314	248	2600000	1100000
17.	Rajapur Nala, before meeting with River Ganga, Rajapur, Prayagraj	30.07.2024	7.24	106	312	246	2700000	1400000
18.	ADA Colony Nala, before meeting with River Ganga, near Jwaladevi Inter College, Prayagraj	30.07.2024	7.25	114	392	254	3300000	1700000
19.	Jondhwal Drain, before meeting with River Ganga, Near Chhuhar Mandir, Shankar Ghat, Prayagraj	30.07.2024	7.44	126	414	290	2600000	1400000


N/A


D J

20.	Sadar Bazar Drain, before meeting with River Ganga, Ashok Nagar near TV Tower, Prayagraj	30.07.2024	7.39	120	416	286	2200000	1100000
21.	Nehru Park Nala, before meeting with River Ganga, Nehru Park, Prayagraj	30.07.2024	7.40	112	392	274	2500000	1300000
22.	Yadavpur Nala, before meeting with River Ganga, Prayagraj	30.07.2024	7.32	110	386	270	2000000	920000
23.	Indira Awas Drain, before meeting with River Ganga, Ashok Nagar near TV Tower, Prayagraj	30.07.2024	7.34	112	374	268	1700000	680000
24.	Kashipur Nala, before meeting with River Ganga, Kashipur, Prayagraj	30.07.2024	7.29	102	334	254	1500000	930000
25.	Gokula Drain, before meeting with River Ganga, Devrakh Kachar, Prayagraj	31.07.2024	7.30	92	304	240	1100000	450000


(Ramjas Prasad)
S.A.

(Rajesh Singh)
S.A.


08/08/2024
(Kaushal Kumar)
A.E.E.


08/08/24
(Dr. S.C. Shukla)
Regional Officer

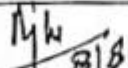
76



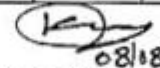
**Regional Office,
U.P. Pollution Control Board,
Prayagraj**


Waste water quality of untapped drains discharging untreated sewage into River Yamuna in Prayagraj

Sl. No.	Location of Sampling point	Parameters					
		pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1.	Dariyabad Kakahara Ghat Drain, before meeting with River Yamuna, Meerapur, Prayagraj	7.24	114	416	262	2700000	1400000
2.	Dariyabad Peepal Ghat Drain, before meeting with River Yamuna, Prayagraj	7.16	106	400	260	2200000	1100000
3.	Dariyabad Jogi Ghat Drain, before meeting with River Yamuna, Meerapur, Prayagraj	7.34	112	410	268	3300000	1700000
4.	Balua Ghat JCC Backside, before meeting with River Yamuna, Prayagraj	7.36	116	422	270	2100000	1100000
5.	Drain Near Chachar Drain/Bargad Ghat, before meeting with River Yamuna, Meerapur, Prayagraj	7.22	110	406	262	1400000	680000
6.	Ghaghar Drain 1-A/Sadiyapur Drain, before meeting with River Yamuna, Prayagraj	7.26	118	414	272	1500000	930000
7.	Ghaghar Drain 1-A 1, before meeting with River Yamuna, Prayagraj	7.29	114	412	254	2600000	1400000
8.	Ghaghar Drain 1-B/ Harshvardhan Drain, before meeting with River Yamuna, Prayagraj	7.30	115	418	264	2500000	1300000
9.	Mahewa Pasi Tola Drain No.1 before meeting with River Yamuna, Prayagraj	7.41	118	424	276	2400000	1400000
10.	Mahewa Pasi Tola Drain No.2 before meeting with River Yamuna, Prayagraj	7.52	122	430	258	2000000	920000
11.	Mahewa Pasi Tola Drain No.3 before meeting with River Yamuna, Prayagraj	7.42	126	432	256	3200000	1700000
12.	Mahewa Pasi Tola Drain No.4 before meeting with River Yamuna, Prayagraj	7.29	106	426	248	3100000	1700000
13.	Mahewa Pasi Tola Drain No.5 before meeting with River Yamuna, Prayagraj	7.30	110	428	254	3100000	1300000
14.	3 small drain near mahewa ghat, before meeting with River Yamuna, Prayagraj	7.32	108	410	250	1500000	930000
15.	Baswar Drain, before meeting with River Yamuna, Prayagraj	7.28	116	414	258	1700000	680000


 (Ramjas Prasad)
 S.A.

(Rajesh Singh)
 S.A.


 (Kaushal Kumar)
 A.E.E.


 (Dr. S.C. Shukla) 08/8/24
 Regional Officer



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Analysis report of treated sewage of STP's operational in Prayagraj

S. No.	Name and address of STP	Date of sample collection	Sampling point	Parameters					
				pH	T.S.S. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)
1.	80 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.41	86	24.2	98	21000	680
2.	42 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.26	90	25.6	104	17000	680
3.	50 MLD STP Numayadahi, Prayagraj	30.07.2024	Outlet of STP	7.32	80	23.4	52	15000	450
4.	29 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.38	92	27.4	114	35000	920
5.	14 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.46	88	26.2	110	8400	400
6.	60 MLD STP Rajapur, Prayagraj	30.07.2024	Outlet of STP	7.44	94	28.4	108	24000	680
7.	25 MLD STP Kodra, Prayagraj	30.07.2024	Outlet of STP	7.58	92	26.6	106	13000	450
8.	10 MLD STP Ponghat, Prayagraj	30.07.2024	Outlet of STP	7.42	84	24.4	102	7000	400
9.	14 MLD STP Phaphamau, Prayagraj	30.07.2024	Outlet of STP	7.40	86	25.4	104	7900	400
10.	16 MLD STP Jhansi, Prayagraj	12.07.2024	Outlet of STP	7.04	74	23.4	70	9400	400
Prescribed limit as per EPA				6.5-9.0	<100	30	250	--	<1000

(Signature)
(Ramjas Prasad)
S.A.

(Signature)
(Rajesh Singh)
S.A.

(Signature)
(Kaushal Kumar)
A.E.E.

(Signature)
(Dr. S.C. Shukla)
Regional Officer



Regional Office,
U.P. Pollution Control Board,
Prayagraj

Water quality of River Ganga & River Yamuna at different sampling point in Prayagraj

S. N.	Location of Sampling point	Date of sample collection	Parameters					
			pH	D.O. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)
1	River Ganga Upstream Near Fatehpur Ghat, Prayagraj	30.07.2024	8.11	7.9	2.5	8.0	1300	450
2	River Ganga Downstream near Shastri bridge, Prayagraj	30.07.2024	8.25	7.6	2.8	12.0	1700	930
3	River Ganga at Sangam, Prayagraj	30.07.2024	8.17	7.7	2.7	10.0	1500	610
4	River Ganga Downstream after confluence with River Yamuna near Chhatnag Ghat, Prayagraj	30.07.2024	8.13	7.5	2.9	13.0	2100	780
5	River Yamuna at Sarswati Ghat, Prayagraj	30.07.2024	8.07	7.8	2.6	8.8	1300	610
Standards Primary Water Quality Criteria for bathing Water (Water used for organised outdoor bathing)			Between 6.5-8.5	5.0 mg/l or more	3.0 mg/l or less	-	-	500 MPN/100 ml (Desirable) 2500 MPN/100 ml (Maximum permissible)


(Ramjas Prasad) 08/8/24
S.A.


(Rajesh Singh) 08/8/24
S.A.


(Kaushal Kumar) 08/8/24
A.E.E.


(Dr. S.C. Shukla) 08/8/24
Regional Officer



सेवामें,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण एवं नियंत्रण बोर्ड,
इंसी, प्रयागराज।

पत्रांक : 300/पर्या0/2024-25

दिनांक:- 08 अगस्त 2024

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0नं0 227/2024 (कमलेश सिंह बनाम स्टेट ऑफ उ0प्र0) में दिनांक 08.07.2024 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया अवगत कराना है पत्रांक G00736/NGT D.A.No.227/2024 दिनांक 7.8.2024 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0नं0 227/2024 (कमलेश सिंह बनाम स्टेट ऑफ उ0प्र0) में दिनांक 08.07.2024 को पारित आदेश के अनुपालन में नगर निगम प्रयागराज से सम्बन्धित बिन्दुओं पर आख्या चाही गयी है।

उक्त के सम्बन्ध में अवगत कराना है की दुर्गा पूजा के दौरान मूर्तियों के विसर्जन का कार्य नगर क्षेत्र के जिला प्रशासन द्वारा चयनित मूर्ति विसर्जन स्थल (अंदावा तालाब) में कराया जाता है। विगत वर्ष मूर्ति विसर्जन के उपरान्त मूर्तियों के अपशिष्ट को वार्ड 11 अमरसापुर के मनिकापुरा गाँव में गड़ड़ा खोदकर मिट्टी से ढक दिया गया। शेष बिन्दुओं पर नगर निगम से सूचना सम्बन्धित नहीं है। कृपया तदनुसार अवगत होने का कष्ट करें।


(उत्तम कुमार वर्मा)
पर्यावरण अभियन्ता

संख्या एवं दिनांक तदैव।

प्रतिलिपि : निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. जिलाधिकारी महोदय।
2. मुख्य पर्यावरण अधिकारी, वृत्त-2, उत्तर प्रदेश प्रदूषण एवं नियंत्रण बोर्ड।
3. नगर आयुक्त महोदय।

पर्यावरण अभियन्ता



संदर्भ सं०

Ref. No. H15589/सौ-2/साब-542/24

दिनांक

Date 3/8/24

सेवा में,

नगर आयुक्त,
नगर निगम,
प्रयागराज।

यह कि अशुद्धिकृत सीवेज से हो रहे प्रदूषण के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-227/2022 कमलेश सिंह बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 08.07.2024 का संज्ञान लेना चाहें। उक्त पारित आदेश दिनांक 08.07.2024 के सुसंगत अंश निम्नवत् है-

".....2. Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available....."

यह कि मा० एन०जी०टी० में विद्यमान ओ०ए० नं० 593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति युनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के अनुपालन में राज्य बोर्ड के पत्र दिनांक 25.08.2022 द्वारा अनटैप्ड ड्रेन्स से अशोधित सीवेज उत्स्रवाह सीधे गंगा/यमुना नदी में निस्तारित किये जाने के कारण पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने से पूर्व कारण बताओ नोटिस जारी किया गया था।

यह कि क्षेत्रीय अधिकारी, प्रयागराज के पत्र दिनांक 08.08.2024 (छायाप्रति संलग्न) द्वारा प्रेषित आख्यानुसार गंगा नदी एवं यमुना नदी में निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण क्षेत्रीय कार्यालय के अधिकारियों द्वारा दिनांक 30.07.2024 एवं 31.07.2024 को किया गया। निरीक्षण आख्यानुसार कारण बताओ नोटिस के क्रम संख्या 03 पर अंकित राजापुर नाला में टी०वी० टॉवर नाला गंगा नदी में मिलने से पूर्व राजापुर नाले में मिल जाता है तथा कारण बताओ नोटिस के क्रम संख्या 36 पर अंकित मुगलहा नाला प्रयागराज नगर निगम, प्रयागराज के अन्तर्गत नहीं आता है, तथा क्रमांक 48 एवं 49 पर अंकित क्रमशः फोर्ट नाला नं०-1 एवं फोर्ट नाला नं०-2 ड्राई वेदर पलो शून्य उत्स्रवाह पाया गया। क्षेत्रीय अधिकारी, प्रयागराज द्वारा कारण बताओ नोटिस में उल्लिखित 80 नालों में से कुल 56 नालों के सम्बन्ध में नगर निगम, प्रयागराज के विरुद्ध निम्न तालिका में अंकित अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है :-

क्र० सं०	नाले का नाम	टैप्ड/अनटैप्ड की स्थिति	एसटीपी का नाम	एसटीपी क्रियारील होने का माह	प्रस्तावित पर्यावरणीय क्षतिपूर्ति धनराशि (रुपये में)
1	2	3	4	5	6
1	शंकर घाट नाला	अनटैप्ड	90 एमएलडी राजापुर एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
2	शंकर घाट कालोनी नाला	अनटैप्ड			49 माह X 500000= 245 Lakh
3	राजापुर नाला (टी०वी० टावर नाला गंगा में मिलने से पूर्व राजापुर नाले में मिल जाता है)	अनटैप्ड			49 माह X 500000= 245 Lakh
4	शिवकुटी नाला नं०-4	अनटैप्ड	43 एमएलडी सलोरी एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
5	शिवकुटी नाला नं०-7	अनटैप्ड			49 माह X 500000= 245 Lakh

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.in
वेबसाइट : www.uppcb.up.gov.in

T.C.-12 V, Vibhuti Khand, Gomi Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.in
Website : www.uppcb.up.gov.in

6	जौधवल नाला	अन्टैण्ड	90 एमएलडी राजापुर एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
7	ए०डी०ए० कालोनी नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
8	सदर बाजार नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
9	शास्त्री पुल नाला (3 छोटे नाला)	टैण्ड	16 एमएलडी झूरी एसटीपी	अगस्त, 2023	37 माह X 500000= 185 Lakh
10	मदैया नाला	टैण्ड	42 एमएलडी गैंगी एसटीपी	फरवरी, 2023	31 माह X 500000= 155 Lakh
11	सलोरी नाला/अभिताम बच्चन कलवर्ट	पार्शियली टैण्ड	29+14 एमएलडी सलोरी एसटीपी		49 माह X 500000= 245 Lakh
12	लोटे हरन नाला	टैण्ड	16 एमएलडी झूरी एसटीपी	अगस्त, 2023	37 माह X 500000= 185 Lakh
13	गंगोली शियाला झूसी	टैण्ड			37 माह X 500000= 185 Lakh
14	स्माल ड्रेन नियर प्राइमरी स्कूल (उल्टा किला-I)	टैण्ड			37 माह X 500000= 185 Lakh
15	बट वृक्ष (त्रिवेनी मार्ग-I)	टैण्ड			37 माह X 500000= 185 Lakh
16	बसना नाला	टैण्ड	14 एमएलडी फाफामऊ एसटीपी	मार्च, 2023	32 माह X 500000= 160 Lakh
17	पुराना जी०टी० रोड नाला (मोला मंदिर)	टैण्ड	16 एमएलडी झूरी एसटीपी	अगस्त, 2023	37 माह X 500000= 185 Lakh
18	सावित्री नगर बाजार नाला (गंगोली शिवालय)	टैण्ड			37 माह X 500000= 185 Lakh
19	सावित्री नगर नाला	टैण्ड			37 माह X 500000= 185 Lakh
20	क्रियायोग आश्रम नाला (घाम)	टैण्ड			37 माह X 500000= 185 Lakh
21	लकडिया नाला (लक्कर)	टैण्ड			37 माह X 500000= 185 Lakh
22	प्राइमरी स्कूल उल्टा किला नाला (उल्टा किला-II)	टैण्ड			37 माह X 500000= 185 Lakh
23	शिवकुटी नाला नं०-1	अन्टैण्ड	43 एमएलडी सलोरी एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
24	शिवकुटी नाला नं०-2	अन्टैण्ड			49 माह X 500000= 245 Lakh
25	शिवकुटी नाला नं०-3	अन्टैण्ड			49 माह X 500000= 245 Lakh
26	शिवकुटी नाला नं०-5	अन्टैण्ड			49 माह X 500000= 245 Lakh
27	शिवकुटी नाला नं०-6	अन्टैण्ड			49 माह X 500000= 245 Lakh
28	गोविंदपुर कालोनी नाला (पुरानी बस्ती)	अन्टैण्ड			49 माह X 500000= 245 Lakh
29	गोविंदपुर नाला नं०-1	अन्टैण्ड			49 माह X 500000= 245 Lakh
30	गोविंदपुर नाला नं०-2	अन्टैण्ड			49 माह X 500000= 245 Lakh

31	गोविंदपुर नाला नं०-3	अन्टैण्ड			49 माह X 500000= 245 Lakh
32	गोविंदपुर नाला नं०-4	अन्टैण्ड			49 माह X 500000= 245 Lakh
33	शांतिपुरम नाला	टैण्ड	14 एमएलडी फाफामऊ एराटीपी	मार्च, 2023	32 माह X 500000= 160 Lakh
34	इन्दिरा आवास नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
35	नेहरू पार्क नाला	अन्टैण्ड	नालों के टैपिंग का कार्य उ०प्र० जल निगम (नगरीय) द्वारा किया जा रहा है।		49 माह X 500000= 245 Lakh
36	यादवपुर नाला	अन्टैण्ड	नालों के टैपिंग का कार्य उ०प्र० जल निगम (नगरीय) द्वारा किया जा रहा है।		49 माह X 500000= 245 Lakh
37	करेलाबाग नाला	टैण्ड			39 माह X 500000= 195 Lakh
38	करेलाबाग नाला 1-ए	टैण्ड			39 माह X 500000= 195 Lakh
39	करेलाबाग नाला 1-बी	टैण्ड			39 माह X 500000= 195 Lakh
40	घाघर नाला 1-ए	अन्टैण्ड	महाकुम्भ-2025 के अन्तर्गत 80 एमएलडी नैनी एसटीपी में प्रस्तावित है		49 माह X 500000= 245 Lakh
41	घाघर नाला 1-ए1	अन्टैण्ड			49 माह X 500000= 245 Lakh
42	घाघर नाला 1-बी	अन्टैण्ड			49 माह X 500000= 245 Lakh
43	ककरहा घाट नाला	अन्टैण्ड	50 एमएलडी नैनी एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
44	पीपल घाट नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
45	जोगी घाट नाला	अन्टैण्ड	महाकुम्भ-2025 के अन्तर्गत 80 एमएलडी नैनी एसटीपी में प्रस्तावित है		49 माह X 500000= 245 Lakh
46	बलुआ घाट जे०सी०सी० बैकसाइड	अन्टैण्ड			49 माह X 500000= 245 Lakh
47	घाघर नाला ओवरपलो	टैण्ड (ओवर पलो डिस्चार्ज)	50 एमएलडी नुमायाडाही एसटीपी	दिसम्बर, 2023	42 माह X 500000= 210 Lakh
48	महेवा घाट नाला नं०-1	टैण्ड	42 एमएलडी नैनी एसटीपी	फरवरी, 2023	31 माह X 500000= 155 Lakh
49	महेवा घाट नाला नं०-2	टैण्ड			31 माह X 500000= 155 Lakh
50	अरैल नं०-2 (खरकोनी नाला)	टैण्ड			31 माह X 500000= 155 Lakh
51	सच्चा बाया आश्रम	टैण्ड			31 माह X 500000= 155 Lakh
52	नियर अरैल घाट	टैण्ड			31 माह X 500000= 155 Lakh
53	महेवा पासी टोला नाला 1	अन्टैण्ड	महाकुम्भ-2025 के अन्तर्गत 42 एमएलडी नैनी एसटीपी में प्रस्तावित है		49 माह X 500000= 245 Lakh
54	महेवा पासी टोला नाला 2	अन्टैण्ड			49 माह X 500000= 245 Lakh
55	महेवा पासी टोला नाला 3	अन्टैण्ड			49 माह X 500000= 245 Lakh
56	अरैल त्रिज नाला (वाई पास) (महेवा क्षेत्र के 3 छोटे नाले)	अन्टैण्ड			49 माह X 500000= 245 Lakh

क्षेत्रीय अधिकारी द्वारा प्रेषित आख्या एवं संस्तुति दिनांक 08.08.2024 एवं उपरोक्त तथ्यों को दृष्टिगत उपरोक्त तालिका में अंकित 56 ड्रैस के समक्ष अंकित अवधि हेतु मा० एन०जी०टी० द्वारा ओ०ए० संख्या 673/2018 में पारित आदेश

दिनांक 06.12.2019 के अनुसार प्रयागराज नगर निगम, प्रयागराज के विरुद्ध ₹0 5,00,000/- प्रति ड्रेन/माह की दर से कुल धनराशि रूपये 129.00 करोड़ मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित है।

क्षेत्रीय अधिकारी, प्रयागराज के पत्र दिनांक 08.08.2024 द्वारा नगर निगम, प्रयागराज के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु प्रेषित संस्तुति आख्या एवं सक्षम स्तर से अनुमोदनोपरान्त नगर निगम, प्रयागराज, पर ₹0 129.00 करोड़ (₹0 एक सौ उन्नीस करोड़ मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि उक्त पर्यावरणीय क्षतिपूर्ति की धनराशि विलम्बतम् 15 दिवस में निम्नलिखित Payment Gateway एवं विवरण के माध्यम से जमा किया जाना सुनिश्चित किया जाये:-

Payment Gateway- <http://erp.eshiksa.net/DirectFeesv3/Uppcb>

Nature of Pollution-Water Pollution

EC Imposed in Compliance-Uppcb Order

सक्षम अधिकारी के अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि :-

1. जिलाधिकारी, प्रयागराज को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त न होने की स्थिति में भू-राजस्व की भांति वसूली हेतु कार्यवाही की जायें।
3. लेखाधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आराय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें

ay

मुख्य पर्यावरण अधिकारी (वृत्त-2)

g



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदेश संख्या : H0556/UPPCB/CL/663/STP-Prayagraj Naini/2023

दिनांक: 12/5/24

सेवा में,
जिलाधिकारी,
जनपद-प्रयागराज
मो 0-0454417517

विषय: जनपद-प्रयागराज के उत्संघनकारी एस0टी0पी0 (सूची संलग्न-03 एस0टी0पी0) के विरुद्ध राज्य बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि को भू-राजस्व की भाँति वसूली किये जाने के सम्बन्ध में।


महोदय,

कृपया जनपद-प्रयागराज के उत्संघनकारी एस0टी0पी0 के विरुद्ध बोर्ड मुख्यालय के विभिन्न पत्राकों के माध्यम से अधिरोपित पर्यावरणीय क्षतिपूर्ति का संदर्भ ग्रहण करने का कष्ट करें (सूची संलग्न-03 एस0टी0पी0), जो इकाई को सम्बोधित एवं आपको भी पृष्ठांकित है। उक्त पत्रों के माध्यम से एस0टी0पी0 के विरुद्ध सूची में वर्णित पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये 15 दिवस में उक्त धनराशि राज्य बोर्ड के निर्धारित खाते में जमा कराये जाने हेतु निर्देशित किया गया था किन्तु संदर्भित एस0टी0पी0 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि राज्य बोर्ड के खाते में जमा नहीं की गयी है।

अतः आपसे अनुरोध है कि संलग्न सूची में वर्णित एस0टी0पी0 के सम्बन्ध अंकित अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि को भू-राजस्व की भाँति वसूली करवाते हुये उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इन्डिया, विभव खण्ड, गोगती नगर, लखनऊ स्थित बैंक के खाता संख्या 701502010002104 IFSC कोड UBIN0570150 में जमा करवाने की कार्यवाही करते हुए बोर्ड को सूचित करने का कष्ट करें।


संलग्नक-यथोपरि।

भवदीय


(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि :

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज मो 0 न0 0532-2569727 को इस निर्देश के साथ प्रेषित कि व्यक्तिगत रूप से जिलाधिकारी, प्रयागराज से सम्बन्ध स्थापित कर वसूली सम्बन्धी कार्यवाही कराया जाना सुनिश्चित करावें।


सदस्य सचिव

टी.सी.-12वी, विभूति खण्ड, गोगती नगर
लखनऊ- 226010
दूरभाष 522-2720831,
फैक्स 0522 - 2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720828
Fax : 0522 - 2720764
Email : info@uppcb.com
WebSite : www.uppcb.com

जनपद- प्रयागराज में एरांडी/पीठ के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की सूची					
क्र. सं.	जनपद का नाम	इकाई/संरक्षित क्षेत्र का नाम व पता जिसके विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित की गई है	अधिरोपित पर्यावरणीय क्षतिपूर्ति का दिनांक	पत्रांक संदर्भ संख्या	अधिरोपित पर्यावरणीय क्षतिपूर्ति की राशि (रुपये में)
1	प्रयागराज	24 एरांडी/पीठ कोटर प्रयागराज	20.03.2023	एच 00848 / एरांडी/पीठ/पीठ/पीठ / सीएलए / 569 / एरांडी/पीठ & सीडि/पीठ-ई/सी/22 दिनांक 20.03.2022	25,000/-
2		10 एरांडी/पीठ कोटर प्रयागराज	20.03.2023	एच 00847 / एरांडी/पीठ/पीठ/पीठ / सीएलए / 569 / एरांडी/पीठ & सीडि/पीठ-ई/सी/22 दिनांक 20.03.2023	25,000/-
3		50 एरांडी/पीठ कोटर प्रयागराज	20.03.2023	एच 00848 / एरांडी/पीठ/पीठ/पीठ / सीएलए / 569 / एरांडी/पीठ & सीडि/पीठ-ई/सी/22 दिनांक 20.03.2023	37,500/-
कुल अधिरोपित पर्यावरणीय क्षतिपूर्ति					87,500/-



संदर्भ सं०

Ref. No. 80/UPPCB/CL/569/SIP&CETP-EC/22

86

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक

Date 23/03/23

पंजीकृत

सेवा में,

मेसर्स 80 एम0एल0डी0 एस0टी0पी0 यू0पी0जे0एन0
नियर यमुना त्रिज, प्रयागराज-211001।
(मेसर्स अडानी वाटर लि0,
गंगा पाल्यूशन कण्ट्रोल यूनिट, नैनी
गिर्जापुर रोड, प्रयागराज)

विषय: 80 एम0एल0डी0, एस0टी0पी0 नैनी प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/वहिस्त्राव निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस0टी0पी0 के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस0टी0पी0 की विश्लेषण आख्या भी सम्मिलित है। तदक्रम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा0 उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को मेसर्स 80 एम0एल0डी0 एस0टी0पी0 नैनी, प्रयागराज का निरीक्षण किया गया तथा एस0टी0पी0 के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस0टी0पी0 के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की रिश्ति निम्नवत् पायी गयी:-

क्र० सं०	एस0टी0पी0 का नाम	नमूना एकत्रण की तिथि	पी0एच0	बी0ओ0डी0 (मिग्रा0/ली0)	सस्पेंडेड सॉलिड (मिग्रा0/ली0)
1	मेसर्स 80 एम0एल0डी0 एस0टी0पी0 नैनी, प्रयागराज	28.09.2022	7.03	65.0	5.68
	मानक (पर्यावरण, धन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर)		6.5-9.0	30	100

उक्त विश्लेषण आख्या के अनुसार एस0टी0पी0 के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी0ओ0डी0 की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित माइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राक्खानित है। तदक्रम में एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित माइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी-12वी, विभूति खण्ड, गोमती नगर,
लखनऊ- 226010
दूरभाष 522-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720828
Fax : 0522-2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

S. N.	Name of STP	Total No. of Non- Complying Days	Total No. of Days (N)	S (Factor for Scale of Operation)	L.F (Location Factor)	Total EC Imposed (in Rs.) EC = P x N x R x S x L.F
1	80 MLD Naini, Prayagraj	01 Day (28.09.2022)	1	1.5	1.25	37,500/-

अतः सक्षम अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार संदर्भित 80 एमएलडी0 एरा0टी0पी0, नैनी, प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु रू0 37,500/- (रू0 सैंतीस हजार पांच सौ मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसोपित की जाती है तथा यह निर्देशित किया जाता है कि उक्त धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोगती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आई0एफ0एस0सी0 कोड- UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्रामीण) उ0प्र0 जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उ0प्र0 जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एरा0टी0पी0 से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रभारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

O/c Jt.
20/3/2023



संदर्भ सं०

Ref: 25/2023/UPPCB/CI/569/STP&CETP-EC/22

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक

Date 25/1/23

संजीवित

सोचा में,

मेसर्स 80 एमएलडी0 एस0टी0पी0 यू0पी0जे0एन0
नियर यमुना ब्रिज, प्रयागराज-211001।
(मेसर्स अडानी चाटर लि0,
गंगा पाल्प्लान कण्ट्रोल यूनिट, नैनी
भिर्जापुर रोड, प्रयागराज)

विषय: 25 एमएलडी0, एस0टी0पी0 कोदरा, प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/वहिस्त्राव निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस0टी0पी0 के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस0टी0पी0 की विश्लेषण आख्या भी सम्मिलित है। तत्काल में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा0 उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 26.09.2022 को 25 एमएलडी0, एस0टी0पी0 कोदरा, प्रयागराज का निरीक्षण किया गया तथा एस0टी0पी0 के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस0टी0पी0 के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की स्थिति निम्नवत् पायी गयी:-

क्र० सं०	एस0टी0पी0 का नाम	नमूना एकत्रण की तिथि	पी0एच0	बी0ओ0डी0 (मिग्रा0/ली0)	सस्पेन्डेड सॉलिड (मिग्रा0/ली0)
1	मेसर्स 25 एमएलडी0 एस0टी0पी0 कोदरा प्रयागराज	28.09.2022	7.54	42.0	10.6
	मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर)		6.5-9.0	30	100

उक्त विश्लेषण आख्या के अनुसार एस0टी0पी0 के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी0ओ0डी0 की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित गाइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्काल में एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित गाइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12वी, विभूति खन्ड, गोमती नगर
लखनऊ- 226010
दूरभाष 522-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow-226010
Phone : 0522-2720831, 2720676
Fax : 0522-2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

S. N.	Name of STP	Total No. of Non-Complying Days	Total No. of Days (N)	R (Factor for Scale of Operation)	L.F (Location Factor)	Total EC Imposed (in Rs.) EC = FI x N x R x 5 x L.F
1	25 MLD Kodra, Prayagraj	01 Day (28.09.2022)	1	1	1.25	25,000/-


अतः सक्षम अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार संदर्भित गैरसही 25 एमएलडीपीओ एसटीपीओ कोदरा प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु ₹ 25,000/- (₹ 25 हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अतिरोधित की जाती है तथा यह निर्दिष्ट किया जाता है कि उक्त धनराशि को उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनिजन बैंक ऑफ इण्डिया, विभूति खण्ड, गोगती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आईओएफओएसओसीओ कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उओप्रओ प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत भवदीय


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (प्राचीण) उओप्रओ जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सदस्य सचिव महोदय, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उओप्रओ जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एसटीपीओ से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रमारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कष्ट करें।


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

dc ji
20/3/2023

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. 11.40.11/UPPCB/CL/569/STP&CEIP-EC/22

दिनांक

Date ..26/3/23

संजीवित

शेष में

मेसर्स 80 एम०एल०डी० एस०टी०पी० यू०पी०ले०एन०
नियर यमुना ब्रिज, प्रयागराज-211001
(मेसर्स अडानी वाटर लि०,
गंगा पाल्पूरान कण्ट्रोल यूनिट, नैनी
भिर्जापुर रोड, प्रयागराज)

विषय: 10 एम०एल०डी०, एस०टी०पी० पोनघाट, प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीपेज/वहिर्राय निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कट करे, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस०टी०पी० के आउटलेट से लिये गये उत्स्राह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस०टी०पी० की विश्लेषण आख्या भी सम्मिलित है। तत्काल में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा० उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को मेसर्स 10 एम०एल०डी०, एस०टी०पी० पोनघाट प्रयागराज का निरीक्षण किया गया तथा एस०टी०पी० के आउटलेट से उत्स्राह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस०टी०पी० के उत्स्राह की विश्लेषण आख्या में प्रचालकों की स्थिति निम्नवत् पायी गयी:-

क्र० सं०	एस०टी०पी० का नाम	नमूना एकत्रण की तिथि	पी०एच०	बी०ओ०डी० (मिग्रा०/ली०)	सस्पेन्डेड सॉलिड (मिग्रा०/ली०)
1	मेसर्स 10 एम०एल०डी०, एस०टी०पी० पोनघाट प्रयागराज	28.09.2022	7.53	57.8	9.36
	मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर)		6.5-9.0	30	100

उक्त विश्लेषण आख्या के अनुसार एस०टी०पी० के आउटलेट से शुद्धीकृत उत्स्राह के लिये गये नमूनों में बी०ओ०डी० की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस०टी०पी० के आउटलेट पर उत्स्राह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित गाइडलाइन्स के अनुरूप संपिप्त इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्काल में एस०टी०पी० के आउटलेट पर उत्स्राह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित गाइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12V, विभूति खन्ड, गोमती नगर,
लखनऊ- 226010
दूरभा 522-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720828
Fax : 0522 - 2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

S. N.	Name of STP	Total No. of Non-Complying Days	Total No. of Days (N)	S (Factor for Scale of Operation)	LF (Location Factor)	Total EC Imposed (in Rs.) EC = PI x N x R x S x LF
1	10 MLD Ponghat, Prayagraj	01 Day (28.09.2022)	1	1	1.25	25,000/-

अतः सद्यः अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार संदर्भित गैरसही 10 एमएलडी, एसटीपी/पीओ पीनघाट प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु रकम 25,000/- (रु० पच्चीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अविरोधित की जाती है तथा यह निर्देशित किया जाता है कि उक्त धनराशि को उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनियन बैंक ऑफ इण्डिया, विभूति ब्रान्ड, गोगली नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आई०एफ०एस०सी० कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सद्यः अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भावीय

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्रामीण) उ०प्र० जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उ०प्र० जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एसटीपी/पीओ से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रभारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कार्य करें।

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

o/c Jt
20/3/2023

कार्यालय : पर्यावरण अभियन्ता, नगर निगम, प्रयागराज।

पत्रांक : 303 / पर्या0 / 2024-25

दिनांक:- 08 अगस्त 2024

सेवा में,
अपर जिलाधिकारी (प्रशासन),
प्रयागराज।

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0नं0 227/2024 (कमलेश सिंह बनाम स्टेट ऑफ उ0प्र0) में दिनांक 08.07.2024 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया स्वकीय कार्यालय पत्रांक संख्या, 405/एस0टी0-2024, दिनांक 8 अगस्त, 2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0नं0 227/2024 (कमलेश सिंह बनाम स्टेट ऑफ उ0प्र0) में दिनांक 08.07.2024 को पारित आदेश के अनुपालन में आवश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की आख्या चाही गयी है।

उक्त के सम्बन्ध में अवगत कराना है की दुर्गा पूजा के दौरान मूर्तियों के विसर्जन का कार्य नगर क्षेत्र के जिला प्रशासन द्वारा चयनित मूर्ति विसर्जन स्थल (अंदावा तालाब) में कराया जाता है। विगत वर्ष मूर्ति विसर्जन के उपरान्त मूर्तियों के अपशिष्ट को वार्ड-11, अमरसापुर के मनिकापुरा गाँव में गड़ढा खोदकर मिट्टी से ढक दिया गया। शेष बिन्दुओं पर नगर निगम से सूचना समबन्धित नहीं है। कृपया तदनुसार अवगत होने का कष्ट करें।

भवदीय



(उत्तम कुमार वर्मा)
पर्यावरण अभियन्ता

संख्या एवं दिनांक तदैव।

प्रतिलिपि : निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मेलाधिकारी महोदय, प्रयागराज मेला प्राधिकरण, प्रयागराज को सादर सूचनार्थ।
2. नगर आयुक्त महोदय।
3. मुख्य अभियन्ता महोदय।

पर्यावरण अभियन्ता

प्रेषक,

अधिशाली अभियन्ता
बाढ कार्य खण्ड, प्रयागराज।

सेवा में,

जिलाधिकारी महोदय,
प्रयागराज।

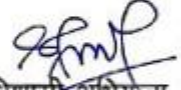
पत्रांक- 1564 / बाकाखप्र/एनजीटी/दिनांक 09 अगस्त, 2024

विषय:- मा0 राष्ट्रीय हरित नई दिल्ली के समक्ष योजित O.A. No. 227/2024 में जल शक्ति (सिंचाई) विभाग, उ0प्र0 सरकार की तरफ से दाखिल किये जाने वाला रिस्पान्स के सम्बन्ध में।

महोदय,

अपने पत्रांक 405//एस0टी0/-2024दिनांक 08.08.2024 का सन्दर्भ ग्रहण करे, जिसमें अन्तर्गत अवगत कराना है कि मा0 राष्ट्रीय हरित नई दिल्ली के समक्ष योजित O.A. No. 227/2024 के अन्तर्गत मा0 न्यायालय द्वारा दिनांक 13.08.2024 को अगली सुनवाई की तिथि नियत कर उससे पूर्व रिस्पान्स दाखिल करने के निर्देश दिये गये है। इस सम्बन्ध में जल शक्ति (सिंचाई) विभाग, उ0प्र0 सरकार की तरफ से दाखिल किये जाने वाला रिस्पान्स मय संलग्नकों सहित आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक- उपरोक्तानुसार


अधिशाली अभियन्ता

बाढ कार्य खण्ड, प्रयागराज

पत्रांक- / बाकाखप्र/एनजीटी/दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, प्रयागराज।
2. सहायक अभियन्ता-द्वितीय (पैरोकार), बाढ कार्य खण्ड, प्रयागराज।

अधिशाली अभियन्ता
बाढ कार्य खण्ड, प्रयागराज

मा0 राष्ट्रीय हरित, नई दिल्ली के समक्ष योजित O.A. No. 227/2024 में जल शक्ति (सिंचाई) विभाग, उ0प्र0 सरकार की तरफ से दाखिल किये जाने वाला रिस्पान्स

मा0 न्यायालय द्वारा प्रकरण में सुनवाई करते हुए दिनांक 08.07.2024 को निम्न आदेश पारित किया गया है:-

Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available(Anexxure-1)

उक्त आदेश के अनुपालन में विभागीय रिस्पान्स निम्नवत् है:-

क्र.स.	बिन्दु	रिस्पान्स
1	Proper drainage & sewer system	विभाग से सम्बन्धित नहीं है।
2	Untreated water	विभाग से सम्बन्धित नहीं है।
3	Desilting of river	<p>NMCG की report of the committee constituted for preparation of guidelines for works on desiltation from Bhimgauda to Farakka, Feb. 2017 में निम्नलिखित उल्लेख है:-</p> <p>“River Ganga flows along the important Ghats of Varanasi or elsewhere also, where it is worshipped by the people. It is held to flow along this ghats due to peculiar strata and silt deposits together, hence dredging /desilting /mining shall be avoided at these places entirely along the width and at least 5 km U/S and D.S of such places. (Anexxure-2)</p> <ul style="list-style-type: none"> • इसके अतिरिक्त नदी के किनारे के पास desiltation करने से कटान बढ़ जाता है, जिससे एक बड़ा भू-भाग प्रभावित होता है तथा नदी का वह भाग असुरक्षित हो जाता है। उपर्युक्त के कारण संगम क्षेत्र में desiltation किया जाना प्रस्तावित नहीं है।

Item No.10

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 227/2024

Kamlesh Singh

Applicant

Versus

State of Uttar Pradesh

Respondent

Date of hearing: 08.07.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**Applicant: None
Respondents: None**ORDER**

1. This Original Application under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010) has been registered on a letter petition dated 28.08.2023 received from Shri Kamlesh Singh resident of 378/129, Alopibagh, Prayagraj.

2. Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers

without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available.

3. In our view, since the issues raised are quite serious, we find it appropriate to implead following as Respondents:-

- (i) State of Uttar Pradesh through
Additional Secretary/Principal Secretary,
Environment and Forest,
Bapu Bhawan, Sachivalaya
Lucknow, Uttar Pradesh
- (ii) National Mission for Clean Ganga (NMCG)
Through its Director General
1st Floor, Major Dhyani Chand National Stadium
India Gate, New Delhi - 110002
- (iii) Ministry of Jal, through Secretary,
Government of India,
Shram Shakti Bhawan, Rafi Marg
New Delhi-110001
- (iv) State of Uttar Pradesh, through Chief Secretary
Bapu Bhawan, Sachivalaya Lucknow,
Uttar Pradesh
- (v) Jal Shakti Department,
Government of Uttar Pradesh
Bapu Bhawan, Sachivalaya
Lucknow, Uttar Pradesh
- (vi) Uttar Pradesh Pollution Control Board
Building No. TC-12V, Vibhuti Khand
Gomti Nagar, Lucknow - 226010
Uttar Pradesh

- (vii) District Magistrate, Kumbh Mela, Prayagraj
Collectorate Building
Civil Lines, Prayagraj - 211001
Uttar Pradesh, India
- (viii) District Magistrate, Prayagraj
Collectorate Building
Civil Lines, Prayagraj - 211001
Uttar Pradesh
- (ix) Prayagraj Municipal Corporation,
through Commissioner
Collectorate Building, Civil Lines
Prayagraj - 211001
Uttar Pradesh
- (x) Divisional Commissioner, Prayagraj.
Collectorate Building
Civil Lines, Prayagraj - 211001
Uttar Pradesh

4. The Registry shall issue Notices to the above Respondents who may file their response within one month.

5. List on 13.08.2024.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

July 08, 2024
OA No.227/2024
A



Government of India
Ministry of Water Resources, River Development and Ganga Rejuvenation
National Mission for Clean Ganga

**REPORT OF THE COMMITTEE CONSTITUTED FOR
PREPARATION OF GUIDELINES FOR WORKS ON
DE-SILTATION FROM BHIMGAUDA
(UTTARAKHAND) TO FARAKKA (WEST BENGAL)**



ज्ञानं च शक्तिं च विद्युत्
Service Through Research

Central Water and Power Research Station,
Khadakwasla, Sinhagad Road, Pune

February, 2017

dislodge such hard deposits or dredging of collected silt upstream or downstream of such hard stratum shall not in turn displace it, whereby the river loses its control. Therefore, restrictions concerning natural rock deposits will have to be dealt case by case basis.

River Ganga flows along the important ghats of Varanasi or elsewhere also, where it is worshipped by the people. It is held to flow along these ghats due to peculiar alignment formed by the rock or hard strata and silt deposits together. Hence, dredging / de-silting / mining shall be avoided at these places entirely along the width and at least 5 km upstream and downstream of such places.

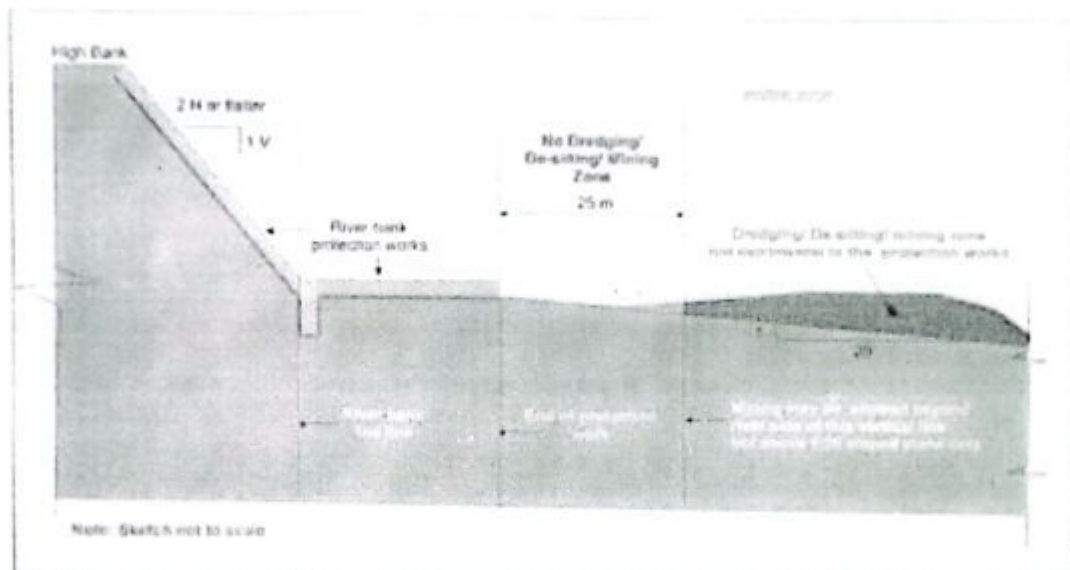


Figure AIV.1: Dredging / De-silting / Mining Restrictions for protecting river bank/ embankment protection works

AIV.3.2 River Banks

Dredging/ desilting / mining close to riverbanks have a high potential to adversely impact the stability of those banks, especially when dredging/ de-silting/ mining occurs near the outside of sharp river bends. Bank erosion induced by such dredging can result in the loss of land, damages to manmade structures, and adverse impacts to environmental resources. Therefore, the following restrictions are imposed to limit the potential for dredging/ de-silting/ mining induced local bed degradation which adversely impacts the river bank stability

- No dredging will be allowed within 60 m of the most upstream and downstream point of such banks
- Dredging/ de-silting/ mining restrictions as shown in Figure AIV 2 shall apply for the bank considered to be important.



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 4009]

नई दिल्ली, बुधवार, अक्टूबर 10, 2018/आश्विन 18, 1940

No. 4009]

NEW DELHI, WEDNESDAY, OCTOBER 10, 2018/ASVINA 18, 1940

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय

(राष्ट्रीय स्वच्छ गंगा मिशन)

आदेश

नई दिल्ली, 9 अक्टूबर, 2018

का.आ. 5195(अ).—गंगा नदी अत्यधिक पवित्र और इस देश के लोगों द्वारा अत्यंत पूजनीय है तथा गंगा नदी बेसिन जल ग्रहण क्षेत्र के निबंधनानुसार भारत में बृहत्तम नदी बेसिन है, जिसमें संपूर्ण देश की छब्बीस प्रतिशत भूमि सम्मिलित है तथा जो लगभग पचास करोड़ जनसंख्या के लिए पौषणीय है;

और गंगा नदी विशेष गुणों, विशिष्टताओं तथा महत्व के रूप में अद्वितीय है जिसका महत्वपूर्ण लौकिक और स्थानिक प्रभाव भिन्नता के साथ जल-विज्ञान, भू-आकृतिकविज्ञान, ऐतिहासिक, सामाजिक-सांस्कृतिक और आर्थिक कारण हैं;

और गंगा नदी को राष्ट्रीय नदी का दर्जा दिया गया है तथा नदी-प्रणाली में सिंचाई, घरेलू, औद्योगिक और अन्य प्रयोजनों के लिए बेसिन में मंदव पानी की बढ़ती मांग के साथ घरेलू अपशिष्ट और आद्योगिक अपशिष्ट सहित विभिन्न स्रोतों से प्रदूषण प्रवेश कर रहा है, जो नदी के स्वास्थ्य को एवं समय से प्रभावित कर रहा है;

और भारत सरकार समुचित पर्यावरण प्रवाह तथा साथ ही नदी में प्रदूषण के प्रवेश के निवारण को सुनिश्चित करने के लिए नदियों की पारिष्कृता की बहाली करने और उसे बनाए रखने के लिए वचनबद्ध है;

और यह सुनिश्चित करना आवश्यक है कि गंगा नदी में हर समय पानी के निर्बाध प्रवाह को पूरी तरह से बनाए रखा जाए, जिससे मौसमी भिन्नताओं को बदले बिना नदी में प्रवाह की निरंतरता सुनिश्चित हो सके;

केंद्रीय सरकार ने पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) के अधीन अधिसूचना का.आ. 3187 (अ), तारीख 7 अक्टूबर, 2016 द्वारा गंगा नदी जलक्षेत्र के संरक्षण, संरक्षा और प्रबंध तथा निम्नलिखित प्रयोजनों के लिए एक प्राधिकरण अर्थात् राष्ट्रीय स्वच्छ गंगा मिशन का गठन किया था, अर्थात्:-

(क) गंगा नदी और उसकी सहायक नदियों के जल की गुणवत्ता और पर्यावरणीय बहनीय संरक्षण, संरक्षा और प्रबंध को सुनिश्चित करने के उद्देश्य से सतैव विभिन्न क्षेत्रों में विभिन्न बिंदुओं पर बनाए रखने के लिए अपेक्षित गंगा नदी और उसकी सहायक नदियों में पारिस्थितिक

5941 GI/2018

प्रवाह के परिमाण को अवधारित करवाने तथा उसे अधिसूचित करवाने और पर्याप्त पारिस्थितिक प्रवाह को बनाए रखने के लिए ऐसे सभी आवश्यक कदम उठाना या निदेशित करना;

(ख) गंगा नदी के जलीय प्रेक्षण स्टेशनों के माध्यम से विनिर्दिष्ट बिंदुओं पर पानी के औसत प्रवाह को विनिर्दिष्ट करना;

(ग) गंगा नदी तथा उसकी सहायक नदियों में जल के प्रवाह की निरंतर मानीटरी के लिए तंत्र विकसित करना;

और केंद्रीय सरकार ने गंगा नदी और उसकी सहायक नदियों में कतिपय प्रवाहों को निर्धारित करने का विनिश्चय किया है।

2. अतः केंद्रीय सरकार, गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश, 2016 के पैरा 39 के उपपैरा (3) और पैरा 41 के उपपैरा (2) की मद (ज) के साथ पठित पर्यावरण संरक्षण अधिनियम, 1986 की धारा 3 की उपधारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, सिंचाई, जल विद्युत्, घरेलू और औद्योगिक प्रयोजनों तथा अन्य अपेक्षाओं के लिए नदी प्रवाह को परिवर्तित करने के लिए संरचनाओं या परियोजनाओं के निम्न प्रवाह अवस्थानों पर न्यूनतम पर्यावरणीय प्रवाहों को बनाए रखने के लिए अधिसूचित करती है, अर्थात्:-

I. देवप्रयाग से हरिद्वार तक अंत में मिलने वाले क्रमवर्तीय सम्मिलनों के माध्यम से और उद्भव वाले ग्लेशियरों से आरंभ होने वाला उपरी गंगा नदी बेसिन विस्तार

क्रम सं.	ऋतु	मास	प्रत्येक पूर्ववर्ती 10 दैनिक अवधि के दौरान प्रेक्षित मासिक औसत प्रवाह का प्रतिशत(%)
1.	शुष्क	नवंबर से मार्च	20
2.	धीम	अक्तूबर, अप्रैल और मई	25
3.	उच्च प्रवाह ऋतु	जून से सितंबर	30*#

*उच्च प्रवाह ऋतु के मासिक प्रवाह का 30%

II. हरिद्वार, उत्तराखंड से उन्नाव, उत्तर प्रदेश तक गंगा नदी के मुख्य मार्ग का विस्तार:

क्रम सं.	बैराज की अवस्थिति	बैराजों के सन्निकट निम्न धारा को निर्मुक्त करने वाला न्यूनतम प्रवाह (क्यूमैक्स में) (अक्तूबर से मई)	बैराजों के सन्निकट निम्न धारा को निर्मुक्त करने वाला न्यूनतम प्रवाह (क्यूमैक में) (जून से सितंबर)
(1)	भीमगौडा (हरिद्वार)	36	57
(2)	बिजनौर	24	48
(3)	नरौरा	24	48
(4)	कानपुर	24	48

क्यूमैक-घनमीटर प्रतिसेकंड।

III. उपरोक्त उक्त पारिस्थितिकी प्रवाह निम्न के अध्यक्षीन हैं, अर्थात्:-

(i) न्यूनतम पर्यावरणीय प्रवाह का अनुपालन सभी विद्यमान, निर्माणाधीन और भविष्य की परियोजनाओं को लागू होता है;

(ii) विद्यमान परियोजनाएं जो वर्तमान में इन पर्यावरणीय प्रवाहों के मानदंडों के अनुरूप नहीं हैं, इनका पालन करेंगी और यह सुनिश्चित करेंगी कि वांछित पर्यावरणीय प्रवाह मानदंडों का पालन इस अधिसूचना के जारी करने की तारीख से तीन वर्ष की अवधि के भीतर किया जाए;

(iii) परियोजना जो सन्निर्माण की विभिन्न प्रक्रम पर हैं, जहां जमीनी भौतिक प्रगति आरंभ हो चुकी है और समुचित प्राधिकारी को रिपोर्ट की गई है, परियोजना को आरंभ करने के पूर्व और उसके पश्चात् अनुबद्ध पर्यावरणीय प्रवाह को बनाए रखने के लिए भी आवश्यक उपबंध करेंगी;

(iv) लघु और मध्यम परियोजनाएं जो सारवान रूप से नदी या धारा की प्रवाही विशेषताओं को परिवर्तित नहीं करती हैं, इन पर्यावरणीय प्रवाहों से छूट प्राप्त हैं;

(v) परियावरणीय प्रवाहों को बनाए रखने के लिए जल की बांछनीय मात्राओं की निर्मुक्ति को सुनिश्चित करने के लिए, इन नदी आगमों में प्रवाह की दशाएँ समय-समय पर कालिक अंतरालों पर मानीटर की जाएंगी;

(vi) केंद्रीय जल आयोग अभिहित प्राधिकारी तथा डाटा का संरक्षक होगा तथा प्रवाहों के पर्यवेक्षण, मानीटरिंग, विनियमन तथा जब कभी अपेक्षित हो, समुचित प्राधिकारी को आवश्यक जानकारी रिपोर्ट करने के लिए उत्तरदायी होगा। यह किमी आपात स्थिति की दशा में जल भंडारण मानदंडों के बारे में तत्काल निर्णय लेने के लिए भी प्राधिकृत है। केंद्रीय जल आयोग त्रैमासिक आधार पर राष्ट्रीय स्वच्छ गंगा मिशन को प्रवाह मानीटरी-सह-अनुपालन रिपोर्ट प्रस्तुत करेगा;

(vii) संबंधित परियोजना विकासकर्ता या प्राधिकारी इस अधिमूचना की तारीख से छह मास के भीतर केंद्रीय जल आयोग विनिर्दिष्ट उचित अवस्थानों पर परियोजना स्थलों पर स्वचालित डाटा अर्जन और डाटा प्रेषण प्रसुविधाएं या अपेक्षित आवश्यक अवसंरचना लगाएगा। प्रवाह मानीटरी प्रसुविधा को लगाने, अंशांकन करने, उसे बनाए रखने का उत्तरदायित्व परियोजना विकासकर्ताओं या प्राधिकारियों का होगा और वे समय-समय पर केंद्रीय जल आयोग को डाटा प्रस्तुत करेंगे;

(viii) केंद्रीय सरकार, राष्ट्रीय स्वच्छ गंगा मिशन के माध्यम से, जब कभी अपेक्षित हो, गंगा नदी में विशेष मांग को पूरा करने के लिए अतिरिक्त जल को निर्मुक्त करने का निदेश दे सकेगी।

IV. संबंधित केंद्रीय और राज्य प्राधिकरण, सिंचाई का प्रभावी ढंग, जल का पुनः उपयोग और पुनः चक्रण, जिसके अंतर्गत विभिन्न प्रयोजनों के लिए भूजल निकालने की मानीटरिंग और विनियमन भी है, जैसे अच्छे और वैज्ञानिक व्यवहारों को अपना कर गंगा नदी के जल निकालने में कमी करने के लिए मांग पक्ष प्रबंध योजना कार्यान्वित करेंगे।

3. यह आदेश इसके राजपत्र में प्रकाशन की तारीख से प्रवृत्त होगा।

4. यह आदेश उद्भव वाले ग्लेशियरों से आरंभ होने वाले उपरी गंगा नदी बेसिन तथा देवप्रयाग से हरिद्वार तक और उत्तर प्रदेश के उन्नाव जिले तक गंगा नदी की मुख्य धारा को तथा अंत में मिलने वाली इसकी मुख्य सहायक नदियों के क्रमवर्ती सम्मिलनों पर लागू होगा।

[फा. सं. - Estt.01/2016-17/111/NMCG (Vol III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशा.)

MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(NATIONAL MISSION FOR CLEAN GANGA)

ORDER

New Delhi, the 9th October, 2018

S.O.5195(E).—Whereas, the River Ganga is the most sacred and deeply revered by the people of this country and the Ganga river basin is the largest river basin in India in terms of catchment area, constituting twenty six per cent of the country's land mass and supporting about half a billion population;

And whereas, River Ganga is unique as having special properties, features and importance, holding reasons that are hydrological, geomorphological, historical, socio-cultural and economical with significant temporal and spatial flow variation;

And whereas, River Ganga has been given status of a National river and the ever increasing demand for water in the basin for irrigation, domestic, industrial and other purposes coupled with pollution ingress from different sources including domestic waste, industrial waste, into river system is affecting the health of the said river for long;

And whereas, the Central Government is committed to restore and maintain the wholesomeness of the rivers ensuring appropriate environment flows and simultaneously preventing the pollution ingress into the said river;

And whereas, it is considered necessary to ensure that uninterrupted flows of water are maintained throughout its length at all times in River Ganga to ensure continuity of flows in the river without altering the seasonal variations;

And whereas the Central Government *vide* notification S.O. 3187(E), dated the 7th October, 2016 under the Environment (Protection) Act, 1986 (29 of 1986) has constituted an authority, namely, the National Mission for Clean Ganga for Rejuvenation, Protection and Management of River Ganga basin for the following purposes, namely:-

(a) to determine the magnitude of ecological flow in the River Ganga and its tributaries required to be maintained at different points in different areas at all times with the aim of ensuring water quality and environmentally

sustainable rejuvenation, protection and management of River Ganga and its tributaries and notifying the same and take or direct all such measures necessary to maintain adequate ecological flows;

- (b) to specify the average flow of water at specified points through Hydrological Observation Stations of the River Ganga;
- (c) to devise a system for continuous monitoring of flow of water in the River Ganga and its tributaries;

And whereas the Central Government has decided to determine certain flows in the River Ganga and its tributaries;

2. Now, therefore, in exercise of the powers conferred by sub-section (3) of section 3 of the Environment (Protection) Act 1986 and read with sub paragraph (3) of paragraph 39 and item(h) of sub-paragraph(2) of paragraph 41 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, the Central Government hereby notifies the following minimum environmental flows to be maintained at locations downstream of structures or projects meant for diversion of river flows for purposes like irrigation, hydropower, domestic and industrial and other requirements, namely:-

- I. **Upper Ganga River Basin Stretch** starting from originating glaciers and through respective confluences finally meeting at Devprayag up to Haridwar:

Sl. No.	Season	Months	(%) Percentage of Monthly Average Flow observed during each of preceding 10-daily period
1	Dry	November to March	20
2	Lean	October, April and May	25
3	High Flow season	June to September	30 ^{*a}

*^a 30% of monthly flow of High flow season.

- II. **Stretch of main stem of River Ganga from Haridwar, Uttarakhand to Unnao, Uttar Pradesh**

S. No.	Location of Barrage	Minimum flow releases immediately downstream of barrages (In Cumecs) Non-Monsoon (October to May)	Minimum flow releases immediately downstream of barrages (In Cumecs) Monsoon (June to September)
(1)	Bhingoda (Haridwar)	36	57
(2)	Bijnor	24	48
(3)	Narora	24	48
(4)	Kanpur	24	48

Cumec – Cubic Meter per second.

- III. The above said ecological flows are subject to the following, namely:-

- (i) the compliance of minimum environmental flow is applicable to all existing, under-construction and future projects;
- (ii) the existing projects, which currently do not meet the norms of these environmental flows, shall comply and ensure that the desired environmental flow norms are complied within a period of three years from the date of issue of this order;

- (iii) the project which is at different stages of construction, where physical progress on ground has been initiated and made and reported to appropriate authority shall also make necessary provisions to maintain the stipulated environmental flow before and after commissioning of the project;
- (iv) the mini and micro projects which do not alter the flow characteristics of the river or stream significantly are exempted from these environmental flows;
- (v) to ensure the release of desired quantities of water to maintain environmental flows, flow conditions in these river reaches shall be monitored at hourly intervals from time to time;
- (vi) the Central Water Commission shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows and reporting of necessary information to the appropriate authority as and when required and also authorised to take emergent decisions about the water storage norms in case of any emergency. The Central Water Commission shall submit flow monitoring-cum-compliance report on quarterly basis to National Mission for Clean Ganga;
- (vii) the concerned project developers or authorities shall install automatic data acquisition and data transmission facilities or required necessary infrastructure at project sites at appropriate locations specified by the Central Water Commission within six months from the date of this order. The installation, calibration, maintenance of flow monitoring facility shall be the responsibility of the project developers or authorities and they shall submit the data to the Central Water Commission from time to time;
- (viii) the Central Government through National Mission for Clean Ganga may direct release of additional water in the River Ganga to meet special demand as and when required.
- IV. The concerned Central and State authorities shall implement demand side management plans to reduce water withdrawal from River Ganga by adopting good and scientific practices such as efficient method of irrigation, reuse and recycle of water including monitoring and regulation of ground water withdrawals for various purposes.
3. This Order shall come into force on the date of its publication in the Official Gazette.
4. This Order shall apply to the upper Ganga River Basin starting from originating glaciers and through respective confluences of its head tributaries finally meeting at Devprayag up to Haridwar and the main stem of River Ganga up to Unnao district of Uttar Pradesh

[F. No.- Estt.01/2016-17/111/NMCG(Vol III)]
 RAJIV KISHORE, Executive Director(Admn)



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 3006]

नई दिल्ली, शनिवार, सितम्बर 14, 2019/भाद्र 23, 1941

No. 3006]

NEW DELHI, SATURDAY, SEPTEMBER 14, 2019/BHADRA 23, 1941

जल शक्ति मंत्रालय

(जल संसाधन, नदी विकास और गंगा संरक्षण विभाग)

(राष्ट्रीय स्वच्छ गंगा मिशन)

आदेश

नई दिल्ली, 14 सितम्बर, 2019

का.आ. 3286(अ).—गंगा नदी अत्यधिक पवित्र और इस देश के लोगों द्वारा अत्यन्त पूजनीय है तथा उसकी बेसिन जल ग्रहण क्षेत्र के निबंधनानुसार भारत में बृहत्तम नदी बेसिन है तथा नदी प्रणाली में सिंचाई, घरेलू, औद्योगिकी और अन्य प्रयोजनों के लिए बेसिन में सदैव पानी की बढ़ती मांग के साथ घरेलू अपशिष्ट और औद्योगिक अपशिष्ट सहित विभिन्न स्रोतों से प्रदूषण प्रवेश कर रहा है, जो नदी की स्वच्छता को लंबे समय से प्रभावित कर रहा है;

और, केंद्रीय सरकार को यह सुनिश्चित करना आवश्यक है कि गंगा नदी में हर समय पानी के निर्बाध प्रवाह को पूरी तरह से बनाए रखा जाए, जिससे ग्रीसमी विभिन्नताओं के बदले बिना नदी में प्रवाह की निरंतरता सुनिश्चित हो सके;

और, भारत सरकार के तत्कालीन जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय ने भारत के राजपत्र में प्रकाशित अधिसूचना सं. का.आ. 3187(अ) तारीख 7 अक्टूबर 2016 के भाग II, खंड 3, उप-खंड (ii) द्वारा गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश, 2016 जारी करने के साथ-साथ एक प्राधिकरण अर्थात् उक्त अधिसूचना में विनिर्दिष्ट विभिन्न प्रयोजनों के लिए गंगा नदी बेसिन के संरक्षण, सुरक्षा एवं प्रबंधन के लिए राष्ट्रीय स्वच्छ गंगा मिशन गठित किया है;

और, केंद्रीय सरकार ने गंगा नदी में उसके चिन्हित हिस्सों को सुरक्षित रखने के लिए न्यूनतम पर्यावरणीय प्रवाह विनिर्दिष्ट करते हुए अधिसूचना सं. का. आ. 5195 (अ) तारीख 9 अक्टूबर, 2018 को एक आदेश (उक्त आदेश) जारी किया था;

और, केंद्रीय जल आयोग ने प्रवाह के पर्यवेक्षण, विनियम और तिमाही रिपोर्ट के आधार पर राष्ट्रीय स्वच्छ गंगा मिशन के लिए नामनिर्दिष्ट प्राधिकरण के रूप में अपनी क्षमता के आधार पर 11 जुलाई, 2019 को अपनी रिपोर्ट प्रस्तुत की थी, जिसमें सिफारिश की गयी थी कि सभी विद्यमान परियोजनाओं में नियंत्रित गेट लगे स्थलवे या जल मार्गों के माध्यम से निर्धारित ई-प्रवाह छोड़ने की व्यवस्था है और इसके लिए परियोजना के ढांचे में ढांचागत परिवर्तन की आवश्यकता नहीं है;

और केंद्रीय सरकार ने केंद्रीय जल आयोग की उक्त सिफारिशों पर विचार कर लिया है;

और केंद्रीय सरकार का यह विचार है कि विद्यमान परियोजनाओं को उक्त आदेश में विनिर्दिष्ट अनिवार्य पर्यावरणीय प्रवाह का समुचित अनुपालन सुनिश्चित करने के लिए विद्यमान परियोजनाओं को तीन वर्ष की अवधि की अनुमति अत्यधिक है और आवश्यक नहीं है।

अतः अब, गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश, 2016 के पैरा 39 के उप-पैरा (3) और पैरा 41 के उप-पैरा (2) की मद (ब) के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3 की उपधारा (3) द्वारा शक्तियों का प्रयोग करते हुए केंद्रीय सरकार उक्त आदेश संख्या का. आ. 5195 (अ) तारीख 09 अक्टूबर 2018 में निम्नलिखित संशोधन करती है अर्थात् -

उक्त आदेश के पैरा 2 में, उप-पैरा III में, मद (ii) में "तीन वर्ष की अवधि के भीतर" शब्दों के स्थान पर "15 दिसंबर 2019 से पहले" शब्द और अंक रखे जाएंगे।

[फा. सं. 05/46/2017-हाईड(एनई)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)

टिप्पण: मूल आदेश, भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii), तारीख 10 अक्टूबर, 2018 में अधिसूचना सं. का.आ. 5195(अ), तारीख 9 अक्टूबर, 2018 द्वारा प्रकाशित किया गया था।

MINISTRY OF JAL SHAKTI

(Department of Water Resources, River Development and Ganga Rejuvenation)

(NATIONAL MISSION FOR CLEAN GANGA)

ORDER

New Delhi, the 14th September, 2019

S.O. 3286(E).—Whereas, the river Ganga is the most sacred and deeply revered by the people of this country and its river basin is the largest river basin in India in terms of catchment area and the ever increasing demand for water in the basin for irrigation, domestic, industrial and other purposes coupled with pollution ingress from different sources including domestic waste, industrial waste, into river system is affecting the health of the said river for long;

And whereas, the Central Government is considered necessary to ensure that uninterrupted flows of water are maintained throughout its length at all times in river Ganga to ensure continuity of flows in the river without altering the seasonal variations;

And whereas, *vide* notification number S.O. 3187(E), dated the 7th October, 2016 published in the Gazette of India, Part II, Section 3, Sub-section (ii), the Government of India in the erstwhile Ministry of Water Resources, River Development and Ganga Rejuvenation made the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, *inter alia*, constituting an authority, namely, the National Mission for Clean Ganga for Rejuvenation, Protection and Management of River Ganga basin for various purposes specified therein in the said notification;

And whereas the Central Government issued an Order *vide* notification number S.O. 5195(E), dated the 9th October, 2018 (the said Order) specifying the minimum environmental flows to be maintained in river Ganga in the identified stretches;

And whereas, the Central Water Commission in its capacity as the designated Authority for supervision, regulation of flows and reporting on quarterly basis to the National Mission for Clean Ganga, submitted a report dated 11th July, 2019 recommending that all the existing projects have provision for releasing the mandated e-flow through controlled gated spillways or water ways, and structural modifications in the body of the project may not be required for the same;

And whereas, the said recommendations of the Central Water Commission have been considered by the Central Government;

And whereas, the Central Government is of the view that the time period of three years allowed to the existing projects to ensure proper compliance of the mandated environmental flows specified in the said Order, is excessive and not necessary;

Now, therefore, in exercise of the powers conferred by sub-section (3) of section 3 of the Environment (Protection) Act, 1986 read with sub-paragraph (3) of paragraph 39 and item (h) of sub-paragraph (2) of paragraph 41 of the River Ganga (Rejuvenation, Protection and Management)

Authorities Order, 2016, the Central Government hereby makes the following amendments in the said Order number S.O. 5195(E), dated the 9th October, 2018, namely:—

2. In the said Order, in paragraph 2, in sub-paragraph III, in item (ii), for the words "within a period of three years from the date of issue of this Order", the words, letters and figures "before 15th December, 2019" shall be substituted.

[F. No. 05/46/2017-Hyd (NE)]

RAJIV KISHORE, Executive Director (Admn.)

Note : The principal Order was published *vide* notification number S.O. 5195(E), dated the 9th October, 2018 in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), dated 10th October, 2018.